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കേരള സർക്കാർ  
Government of Kerala  
2017



Regn. No. KERBIL/2012/45073  
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2015-17

# കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്  
PUBLISHED BY AUTHORITY

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## PART III

### Stores Purchase

Animal Husbandry Department

TENDER NOTICE

[No. 04/2017-18]

No. AHD/4282/2017-G3/1.

31st May 2017.

Competitive e-tenders are invited from the manufacturers under "Two Bid System" for the Purchase of 2000000 numbers of Fenbendazole 1.5 gm Bolii for the use of Animal Husbandry Department under Cross Breeding Programme for the year 2017-18.

**Technical Bid will have the following enclosures:**

1. Specification of the item without rates.
2. GMP Certificate in accordance with (1) "Revised schedule M of Drugs and Cosmetics Rules 1945" (Current GMP) or (2) WHO GMP Certificate. Only these certificates will be accepted.
3. Certificate from Licensing Authority/Drugs Controller to prove minimum 3 years of market standing of the product in Kerala.
4. Attested copy of license or certificate of renewal and the list of drugs approved by the respective licensing authority. Tenderers should be original manufactures of the quoted item. Items manufactured on loan license or purchased from other sources will not be accepted, except for imported items.

5. Current Non-Conviction Certificate of the firm from the Drugs Controller.
6. Latest Annual Accounts of statement audited by a Chartered Accountant.
7. Sales Tax Clearance Certificate from concerned authorities.
8. Attested (All pages) copy of Memorandum and articles of Association or partnership deed with the latest board of Directors/Partners with their age and residential address.
9. An affidavit in Stamp Paper worth ` 200 notarized by a Notary Public of either the place where the person making the affidavit is residing or of Thiruvananthapuram, signed by the responsible person of the firm (Managing Director/Director) specifying his status, age, residential address as well as his responsibility in the conduct of the business for the firm in the state.
10. Name, Address, RTGS/IFSC code of the bank with which, the firm holds financial transactions.
11. Copy of the ISO certification, if any.
12. All documents furnished should be attested by a Notary.
13. Working reference standard and approved method of analysis of the product.

**Financial Bid will have the following enclosures:**

1. Rate should be quoted as basic price rate of tax and total amount.
2. Tender form duly signed by the authorised signatory.
3. Preliminary agreement in Kerala Stamp Paper worth ` 200.
4. EMD (As specified in the e-Tender.).

Technical Bid and Financial Bid will be opened as per the schedule given below. Financial bid of those tenderers who satisfy the above conditions in Technical bid, will only be opened. Details of medicines to be supplied can be had from Government of Kerala Web site-www.kerala.gov.in. and Animal Husbandry Department website www.ahd.kerala.gov.in. Intending tenderers may log on to the e-procurement website www.etenders.kerala.gov.in Late tenders will not be considered under any circumstances. Apart from the online submission hard copies of Affidavit, Tender Agreement duly filled in, should be sent to this office in sealed cover, addressing the Director of Animal Husbandry, Vikas Bhavan, Thiruvananthapuram. The cover should be superscribed as "Attention G3 Section-Documents for Tender No. 04/2017-2018".

**Schedule of Online Submission and opening of Tender 04/2017-18**

1. Document download/Sale start date—31-5-2017, 5 p. m.
2. Bid submission start date—31-5-2017, 6 p. m.
3. Document download/Sale end date—30-6-2017, 11 a. m.
4. Bid submission end date—30-6-2017, 5.30 p. m.
5. Bid opening date—4-7-2017, 11 a. m.
6. Date of publishing list of tenderers eligible for opening their Financial Bid—Will be notified as and when TAC completes scrutiny of Technical Bid.
7. Date up to which the rates are to be firm for acceptance—31-3-2018.

8. Price of tender form :

Original—` 15,000 + VAT @ 5%.

(` 15,000 + ` 750 = ` 15,750).

9. Designation and address of the Officer from whom the tender forms are to be obtained and to whom the tenders are to be submitted—The Director, Animal Husbandry Department, Vikas Bhavan P. O., Box No. 5403 Thiruvananthapuram.-695 033

#### SPECIFICATION

Fenbendazole bolus BP/IP 1.5gm each bolus should contain Fenbendazole 1.5gm BP/IP-Twenty lakh numbers (firms quoting for this product should produce Working reference Standard and approved method of Analysis of the product and samples of the product (min 3 Nos.) should be submitted before the bid opening date.

#### SPECIAL CONDITIONS

1. The item should be of latest standards and should have minimum 75% shelf-life under normal storage condition at the time of supply.
2. The rates quoted should be inclusive of all taxes, quoted as basic price, rate of tax and total amount.
3. The product should be available in Kerala Market on prescription.
4. All offers should be from ready stock in the original packing of the manufacturer.
5. 75% of payment will be effected at an early date from the date of acceptance of the consignment by the departmental stores, subject to the availability of funds and priority of supplies on furnishing Security Bond for 75%. The balance 25% payment will be released only after getting the test results.
6. Packing and containers of drugs shall be as prescribed in pharmacopeias or Drugs and Cosmetics Rules 1945. Containers made of good plastics must be used for those items which are to be supplied in plastic containers.
7. Firms blacklisted in Kerala State or other States cannot participate in the tender.
8. Tenderer should not quote for any of the product manufactured and supplied by the firm to the Animal Husbandry Department, if it had failed Quality Analysis in the 1st lot supplied (will not account if replaced item had passed the test), in any of the three bids (2014-15, 2015-16 & 2016-17). If otherwise will recommend the next bidder satisfying the conditions.
9. The Security Deposit should be furnished and will be released only after satisfactory completion of the contract.
10. The rates should be for delivery F.O.R. at the destinations in the supply order to Central Veterinary Stores, Thiruvananthapuram, Thrissur and Kozhikkode.
11. Ex-go down rates and F.O.R. station of Despatch rates offered by the firms are not acceptable and such tenders will be summarily rejected.
12. On the label of each packing it should be inscribed "For the use of Animal Husbandry Department, Kerala".
13. The quantities specified in the schedule are only approximate and they may vary accordingly to actual need and availability of funds.

14. Successful tenderers should supply the items at the approved rates and conditions to the Local Self Governments and other departmental institutions as per their request.
15. The successful tenderers should complete all the supplies within the stipulated time stated in the supply orders. No extension of delivery period will be granted.
16. The non-availability of raw materials, price hike of raw materials, transportation problems etc. will not be accepted as reasons for non-supply or late supply.
17. The rates should be quoted in Indian Currency and payment will be made in Indian Currency only.
18. The successful tenderers should produce analytical report of every batch of medicine they have supplied, to the Controlling Officer of the destination, at the time of the supply and send a copy to the Director of Animal Husbandry.
19. The Director of Animal Husbandry reserves all rights to cancel the tender without assigning any reason thereof.
20. The Director of Animal Husbandry on his authority has the right to inspect the manufacturing unit
21. The only jurisdiction for any dispute regarding this purchase will be at Thiruvananthapuram.
22. The photocopies of the documents produced along with the tender should be attested by a Gazetted Officer or notary.
23. If the date of scheduled for opening of tender is declared as holiday (local or general), tenders will be opened on the next working day at the same time.
24. Name and place to which the medicines are to be supplied: to Three Central Veterinary Stores, Thiruvananthapuram, Thrissur and Kozhikode.
25. If requested, the successful tenderer should produce the documents specified in Cover "A" in original, for verification.
26. Samples should be furnished along with the tender (minimum 3 Nos. with packing)
26. The Director of Animal Husbandry reserves the right to delete, waive any of the above special conditions.

Office of the Director of Animal Husbandry,  
Vikas Bhavan, Thiruvananthapuram.

DR. N. N. SASI,  
Director.

**Fisheries Department**

ദർഘാസ് പരസ്യം

നമ്പർ ബി2-102/7(2)/2017.

2017 മേയ് 31.

കേരള സർക്കാർ ഫിഷറീസ് വകുപ്പിന്റെ അധീനതയിൽ പത്തനംതിട്ട ജില്ലയിൽ പ്രവർത്തിക്കുന്ന ഫിഷറീസ് കോംപ്ലക്സ് പണിവേലിച്ചിറ ഫിഷ് ഫാമിൽ 2017-18 സാമ്പത്തിക വർഷത്തിൽ മത്സ്യത്തീറ്റ ഇനത്തിൽ മേൽത്തരം കടലപ്പിണ്ണാക്ക് 2300 കി. ഗ്രാം ഫിഷറീസ് ഉദ്യോഗസ്ഥൻ ആവശ്യപ്പെടുന്ന മുറയ്ക്ക് ഫാമിൽ എത്തിച്ചു കൊടുക്കുന്നതിന് താൽപ്പര്യമുള്ളവരിൽ നിന്ന് സീൽ ചെയ്ത ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് ഫിഷറീസ് സുപ്രണ്ട് ഓഫീസിൽ നിന്നും നേരിട്ടോ തപാലിലോ (വിലാസം സുപ്രണ്ട് ഓഫ് ഫിഷറീസ്, ഫിഷറീസ് കോംപ്ലക്സ്, പണിവേലിച്ചിറ, തെക്കേമല പി. ഒ., കോഴഞ്ചേരി-689 654) വാങ്ങാവുന്നതാണ്. പുരിച്ചിച്ച ദർഘാസുകൾ ജൂൺ മാസം 28-ന് പകൽ 2 മണി വരെ സ്വീകരിക്കുന്നതും നിശ്ചിത സമയത്തിനുള്ളിൽ ലഭിക്കുന്ന ദർഘാസുകൾ ജൂൺ മാസം 28-ന് പകൽ 3 മണിക്ക് അപ്പോൾ ഹാജരുള്ളവരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമാണ്. ദർഘാസ് ഫാറത്തിന്റെ വിലയായ ` 400 + വാറ്റ് 4% ഡ്യൂപ്ലിക്കേറ്റ് ` 200 + വാറ്റ് 4% എന്നിങ്ങനെ നൽകേണ്ടതാണ്.

ദർഘാസ് ക്ഷണിച്ചു നിശ്ചിത സമയത്ത് അപ്പോൾ ഹാജരായുള്ളവരുടെ സാന്നിധ്യത്തിൽ തുറക്കുന്ന സമയത്ത് ഏറ്റവും കുറഞ്ഞ തുക രേഖപ്പെടുത്തിയിരിക്കുന്ന ആളിന്റെ ടെണ്ടർ താൽക്കാലികമായി ഉറപ്പിക്കുന്നതും അടങ്കൽ തുകയുടെ 1% ടെണ്ടറിനോടൊപ്പം ലഭിച്ച് സെക്യൂരിറ്റി ഡെപ്പോസിറ്റ് ഇനത്തിൽ ട്രഷറിയിൽ ഒടുക്കുന്നതായിരിക്കും. ബാക്കി 4% സെക്യൂരിറ്റി ഡിപ്പോസിറ്റ് ടെണ്ടർ തുറന്ന് ഏറ്റവും കുറഞ്ഞ തുക രേഖപ്പെടുത്തിയ ആൾ അനുതന്നെ അടയ്ക്കേണ്ടതുമാണ്. ടി ടെണ്ടർ ഫിഷറീസ് ഡയറക്ടറുടെ അംഗീകാരത്തിനു സമർപ്പിക്കുന്നതും അംഗീകാരം ലഭിക്കുന്ന മുറയ്ക്ക് ടെണ്ടർ അന്തിമമായി ഉറപ്പിക്കുന്നതുമായിരിക്കും.

ഗവൺമെന്റ് ടെണ്ടറിന് ബാധകമായ എല്ലാ നിബന്ധനകളും ഈ ടെണ്ടറിന് ബാധകമായിരിക്കും. ടെണ്ടർ തുറക്കുന്ന ദിവസം ഏതെങ്കിലും കാരണത്താൽ പ്രവർത്തി ദിവസം അല്ലാതിരുന്നാൽ തൊട്ടടുത്ത ദിവസം ടെണ്ടർ തുറക്കുന്നതുമായിരിക്കും. യാതൊരു കാരണവും കൂടാതെ ടെണ്ടർ മാറ്റി വെയ്ക്കുന്നതിനോ നിരസിക്കുന്നതിനോ ഉള്ള അധികാരം ചുവടെ ഒപ്പിട്ടിട്ടുള്ള ഉദ്യോഗസ്ഥനിൽ നിക്ഷിപ്തമായിരിക്കും.

ഫിഷറീസ് കോംപ്ലക്സ്,  
പണിവേലിച്ചിറ.

(ഒപ്പ്)  
സുപ്രണ്ട്.

**Health Services Department**

ദർഘാസ് പരസ്യം

നമ്പർ ഇ1/517/2017. 2017 മേയ് 8.

കോഴിക്കോട് ആരോഗ്യ കുടുംബക്ഷേമ പരിശീലന കേന്ദ്രത്തിലേക്ക് ഓഫീസ് സ്റ്റേഷനറി സാധനങ്ങൾ 2017-18 വർഷത്തേക്ക് വിതരണം ചെയ്യുന്നതിന് ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

(സാധനങ്ങളുടെ വിശദമായ ലിസ്റ്റ് ടെണ്ടർ ഫോറം വിൽക്കുമ്പോൾ നൽകുന്നതാണ്.)

അടങ്കൽ തുക—` 3,00,000.

ടെണ്ടർ അയയ്ക്കുന്ന കവറിനു മുകളിൽ നമ്പർ ഇ1/517/2017 എന്ന് വ്യക്തമായി കാണിച്ചിരിക്കേണ്ടതാണ്.

നിരതദ്രവ്യം—1%.

ടെണ്ടർ ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—` 400 + വാറ്റ് (By hand)  
(By Post add. ` 50).

ഡ്യൂപ്ലിക്കേറ്റ്—` 200+ വാറ്റ് (By hand)  
(By Post add. ` 50).

ടെണ്ടർ ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—14-7-2017, 3 മണി.

ടെണ്ടർ കിട്ടേണ്ട അവസാന തീയതിയും സമയവും—15-7-2017, 5 മണി.

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—17-7-2017, 12 മണി.

ടെണ്ടറിൽ ഫോറം കിട്ടുന്നതിനും പൂരിപ്പിച്ച് അയയ്ക്കേണ്ട തുമായ വിലാസം—പ്രിൻസിപ്പാൾ, ആരോഗ്യ കുടുംബ ക്ഷേമ പരിശീലന കേന്ദ്രം, മലപ്പുറവ, കോഴിക്കോട്-673 009.

ടെണ്ടറിൽ പറയുന്ന നിരക്കുകൾ പ്രാബല്യത്തിലിരിക്കേണ്ട അവസാന തീയതി—31-3-2018.

No. E1-517/2017. 8th May 2017.

Sealed tenders in the prescribed proforma are invited for the supply of office stationery for the year 2017-18 to Health and Family Welfare Training Centre, Kozhikode-9 (Detailed list of items will be supplied at the time of issuance of tender form).

Estimated Cost—` 3,00,000.

Superscription Tender Number should be specifically noted—E1/517/2017.

EMD—1% of estimated value.

Cost of tender form:

Original—` 400+VAT (by hand)  
` 400 + VAT + 50 (by Post).

Duplicate—` 200+VAT (by hand)  
` 200 + VAT + 50 (by Post).

Last date and time of close of sale of tender forms—14-7-2017, 3 p. m.

Last date and time for receipt of tender—15-7-2017, 5 p.m.

Date and time of opening of tender—17-7-2017, 12 Noon.

Date upto which rates are to be firm —31-3-2018.

Address of Office from where tender forms are to be obtained and whom tenders are to be sent—Principal, Health and Family Welfare Training Centre, Malaparamba, Kozhikode-673 009.

Health and Family Welfare Training Centre, (Sd.)  
Kozhikode-9. Principal.

**Medical Education Department**

ദർഘാസ് പരസ്യം

[നമ്പർ 100/2016]

നമ്പർ സി7/2992/2017/ജി.എം.സി.റ്റി. 2017 മേയ് 26.

തിരുവനന്തപുരം മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലേക്ക് 3 കമ്പ്യൂട്ടറും പ്രിന്ററുകളും വാങ്ങുന്നതിലേക്ക്/വിതരണം ചെയ്യുന്നതിലേക്ക് നിശ്ചിത ഫോറത്തിൽ മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു. ദർഘാസ് അടക്കം ചെയ്യുന്ന കവറിനു മുകളിൽ ദർഘാസ് നമ്പർ എഴുതേണ്ടതും വ്യക്തമായി പൂരിപ്പിച്ച് വെട്ടിത്തിരുത്തലുകൾ ഇല്ലാതെ പ്രിൻസിപ്പാൾ, മെഡിക്കൽ കോളേജ്, തിരുവനന്തപുരം-695 011. കേരള എന്ന വിലാസത്തിൽ അയച്ചിരിക്കേണ്ടതുമാണ്. ദർഘാസുകൾ താഴെ ചേർത്തിട്ടുള്ള തീയതികളിലും സമയത്തും അപ്പോൾ ഹാജരായിട്ടുള്ള ദർഘാസ് സമർപ്പിച്ചവരുടെയോ അവർ ചുമതലപ്പെടുത്തിയിട്ടുള്ള ഏജന്റുമാരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതാണ്. വൈകി കിട്ടുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല.

ദർഘാസ് സമർപ്പിക്കുവാൻ താൽപ്പര്യമുള്ളവർ മെഡിക്കൽ കോളേജ് ഓഫീസിൽ അപേക്ഷിക്കുന്ന പക്ഷം ആവശ്യമായ ദർഘാസ് ഫോറങ്ങൾ താഴെ കൊടുത്തിരിക്കുന്ന പ്രകാരം തുക അടച്ചാൽ ലഭിക്കുന്നതാണ്. ദർഘാസ് ഫോറങ്ങൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല. ചെക്കുകൾ, പോസ്റ്റേജ് സ്റ്റാമ്പ്, ഡ്രാഫ്റ്റ് എന്നിവ ദർഘാസ് ഫോറത്തിന്റെ വിലയായി സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറം വി.പി. പി. ആയി അയയ്ക്കുന്നതല്ല.

അടങ്കൽ തുക—` 1,32,000.

ദർഘാസ് ഫോറത്തിന്റെ വില(നികുതി സഹിതം) :

അസ്സൽ—` 630.

ശരിപ്പകർപ്പ്—` 315.

നിരതദ്രവ്യം—1%

ദർഘാസ് ഫോറം വിൽക്കപ്പെടുന്ന അവസാന തീയതിയും സമയവും—29-6-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—30-6-2017, 2.30 മണി.

ദർഘാസ് ഫോറം തുറക്കുന്ന തീയതിയും സമയവും—30-6-2017, 3 മണി.

ദർഘാസ് നിരക്ക് പ്രാബല്യത്തിലിരിക്കേണ്ട തീയതി—31-3-2018.

കൂടുതൽ വിവരങ്ങൾ പ്രവൃത്തി സമയത്ത് ഈ ഓഫീസിൽ അന്വേഷിച്ചാൽ അറിയാവുന്നതാണ്. ടെൻഡർ നടപടികൾ മുന്നറിയിപ്പില്ലാതെ നീട്ടി വയ്ക്കുന്നതിനോ നിർത്തി വയ്ക്കുന്നതിനോ ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

DETAILS OF SPECIFICATION

**1.10.4.3. Recommended Hardware Platform—Each Warehouse**

**1. STANDALONE COMPUTER**

**1. Ibm/hp/compaq/wipro/acer**

Pentium IV @ 2.4 GHz or Higher, 533 MHz FSB, 256 MB DDR RAM, 512 KB Std and Maximum L2 Cache, Integrated Extreme 32 MB RAM, 40 GB ATA 100 Hard Disk Drive (7200 RPM), 845 G Chipset, 1.44 MB Floppy Disk Drive, 48 x or Higher IDE CD ROM Drive, 4 USB Ports, Two 9 Pin serial, parallel, 104 Keys Keyboard, Mouse, Integrated 10/100 MBPS 15" Non-Interlaced Colour Monitor, Micro ATX Form Factor, Microsoft Windows XP Pro Preloaded with Meida.

**2. Peripherals**

- (i) UPS 500VA (APC/AEON/Compact)
- (ii) WIPRO LQ + DX Gold DOT MATRIX PRINTER
- (iii) D-Link 56 KBPS EXTERNAL MODEM

**3. System Software**

- (i) MS—OFFICE 2007
- (ii) Oracle 10g Personal Edition

**4. Communication Network**

- (i) TCP/IP Internet Account 500 Hours

TENDER SCHEDULE

1. The period for which the rates to be in firm—One year.
2. The rates should be inclusive of Sales taxes, and for free delivery at the department concerned, otherwise the tender will be rejected.
3. Advance payments conditions will not be considered.

4. Tender forms are neither transferable nor the cost of it will be refundable under any circumstances.
5. Tenders are to be sent with details and illustrated pamphlet (wherever necessary) neatly typed. Manuscripts should be avoided as far as possible.
6. Tenders should be accompanied with a formal agreement executed in ` 100 Kerala non Judicial Stamp Paper together with required sum of Earnest Money Deposits.
7. Earnest Money Deposits (one percentage) of the total cost of the articles quoted for can be remitted by way of crossed Demand Drafts drawn in favour of the Principal, Government Medical College, Thiruvananthapuram.
8. Firms will be exempted from furnishing Earnest Money Deposit if they had produced the duly attested copies of relevant certificate along with their tenders.
9. Tenders unsealed, unsigned or submitted without superscription as specified are liable to be rejected.
10. Tenders submitted with insufficient Earnest Money Deposit will not be entertained.
11. Belated tenders will not be considered under any circumstances.
12. For Medicines, Surgicals and Materials, Samples should be submitted along with the tender. Tenders without samples will not be considered for selection.
13. Tenders should bear the signature and full postal address of the tenderers wherever necessary.
14. The undersigned reserves the right to reject any tender wholly or partially without any prior information to the tenderers.
15. Specifications of the items are given in the list.
16. Negotiation will be made only with the firm offering lowest price whose specification confirms to the requirements in the tender notification.
17. Tender will be opened in the presence of such of the tenderers or his authorized representatives who may present at the time. They should have valid authorization letters.
18. More details can be had from this office on working hours.
19. Amount quoted should be in Indian Rupees.

ഗവൺമെന്റ് മെഡിക്കൽ കോളേജ്,  
തിരുവനന്തപുരം.

(ഒപ്പ്)  
പ്രിൻസിപ്പാൾ.

ദർഘാസ് പരസ്യം

നമ്പർ ജി5-4100/2017/മെ.കോ.ആ. 2017 മേയ് 29.

തൃശ്ശൂർ മെഡിക്കൽ കോളേജ് ആശുപത്രിയിൽ ഉപയോഗിക്കുന്നതിന് താഴെ പറയുന്ന ഇനം ടെണ്ടർ നമ്പർ ജി5-4100/2017/മെ.കോ.ആ. പ്രകാരം നിശ്ചിത ഫോറത്തിൽ മത്സരസ്വഭാവമുള്ള മുദ്രവെച്ച ടെണ്ടറുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ഇനവും അളവും— Medical Oxygen-D Type Cylinder (7m<sup>3</sup>)—6841 Cylinder.

ടെണ്ടർ അയയ്ക്കുന്ന കവറിനു പുറത്ത് നമ്പർ ജി 5-4100/2017/മെ.കോ.ആ. എന്ന് രേഖപ്പെടുത്തേണ്ടതാണ്.

ടെണ്ടർ ഫോറത്തിന്റെ വില (നികുതിയടക്കം)— `1,000+ tax5%.

ടെണ്ടർ വിൽപ്പന ആരംഭിക്കുന്ന തീയതിയും സമയവും—3-7-2017, 11 മണി.

ടെണ്ടർ വിൽപ്പന അവസാനിക്കുന്ന തീയതിയും സമയവും—17-7-2017, 3 മണി.

ടെണ്ടർ സമർപ്പിക്കേണ്ട അവസാന തീയതിയും സമയവും—26-7-2017, 11 മണി..

ടെണ്ടർ തുറക്കുന്ന തീയതിയും സമയവും—26-7-2017, 12 മണി.

ടെണ്ടർ നിരക്കുകൾ പ്രാബല്യത്തിലിരിക്കുന്ന തീയതി— 31-12-2017.

ദർഘാസുകൾ പുരിപ്പിച്ച് അയയ്ക്കേണ്ട വിലാസം— സുപ്രണ്ട്, മെഡിക്കൽ കോളേജ് ആശുപത്രി, തൃശ്ശൂർ.

ടെണ്ടർ സമർപ്പിക്കുമ്പോൾ രേഖപ്പെടുത്തുന്ന തുകയുടെ ഒരു ശതമാനം നിരതദ്രവ്യമായി സുപ്രണ്ടിന്റെ പേരിൽ ഡിമാന്റ് ഡ്രാഫ്റ്റ് ആയി ടെണ്ടറിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ` 200-ന്റെ വിലയുള്ള മുദ്രപത്രത്തിൽ പ്രാരംഭ ഉടമ്പടി വയ്ക്കേണ്ടതാണ്. ഫോറത്തിന്റെ വില നേരിട്ട് ഓഫീസിൽ അടയ്ക്കാവുന്നതാണ്. കൂടുതൽ വിവരങ്ങൾ പ്രവർത്തി സമയങ്ങളിൽ ഓഫീസിൽ നിന്നും ലഭ്യമാണ്. കാരണം കാണിക്കാതെ ദർഘാസ് നീട്ടിവെയ്ക്കുന്നതിനും നിരാകരിക്കുന്നതിനും ഉള്ള അധികാരം സുപ്രണ്ടിൽ നിക്ഷിപ്തമാണ്.

No. G5-4100/2017/GMCH. 29th May 2017.

Competitive tenders invited in sealed covers superscribing Tender No. G5-4100/2017/GMCH for supply of following item for the use of Medical College Hospital, Thrissur.

Name of item with Quantity—Medical Oxygen—D-Type Cylinder (7m<sup>3</sup>)—6841 Cylinder.

Cost of tender form (Original)—` 1,000+tax (5%).

Starting date of sale of tender form—3-7-2017.

Closing date and time of sale of tender—17-7-2017, 3 p. m.

Last date and time of receipt of tender—26-7-2017, 11 a. m.

Opening date and time of tender —26-7-2017, 12 Noon.

Date up to which rates are to be firm—31-12-2017.

Tender should be addressed to—Superintendent, Medical College Hospital, Thrissur.

Every tender should be accompanied by an EMD of 1% of the cost of tender item along with an agreement in Kerala Stamp Paper worth of ` 200.

The undersigned reserves the right to accept/reject/postponed any tender without assigning any reason. Further details if any required can be had from this office during office hours in working days.

Medical College Hospital, Thrissur.

(Sd.) Superintendent.

ദർഘാസ് പരസ്യം

നമ്പർ എസ്1/10324/2016. 2017 ജൂൺ 1.

കോഴിക്കോട് ഗവ. മെഡിക്കൽ കോളേജ് ആശുപത്രിയിലെ ഫെയർ പ്രൈസ് മെഡിക്കൽ ഷോപ്പിലേക്ക് ആവശ്യമായ എസ്.ക്യൂ.എൽ. സർവ്വർ സ്റ്റാൻഡേർഡ് എഡിഷൻ 2016 നിർമ്മാതാക്കളിൽ നിന്നോ അവരുടെ അംഗീകൃത ഡീലർമാരിൽ നിന്നോ മുദ്രവെച്ചതും മത്സരാധിഷ്ഠിതമായതും ആയ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ശീർഷകം—എസ്.ക്യൂ.എൽ. സർവ്വർ സ്റ്റാൻഡേർഡ് എഡിഷൻ 2016.

അടങ്കൽ തുക—` 3,15,000.

നിരതദ്രവ്യം—ടെണ്ടർ തുകയുടെ ഒരു ശതമാനം (മിനിമം ` 1,500).

ടെണ്ടർ ഫോറത്തിന്റെ വില—` 945.

ദർഘാസ് ഫോറത്തിന്റെ തപാൽ വഴിയുള്ള വില—` 945 + പോസ്റ്റൽ ചാർജ്ജ്.

ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോറത്തിന്റെ വില—` 473 + 5% നികുതി.

ദർഘാസ് ഫോമുകൾ തപാൽ വഴി വിൽപ്പന തീരുന്ന തീയതിയും സമയവും—15-7-2017, 3 മണി.

ദർഘാസ് ഫോമുകൾ നേരിട്ട് ലഭിക്കുന്ന അവസാന തീയതിയും സമയവും—15-7-2017, 3 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—17-7-2017, 5 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—18-7-2017, 11.30 മണി.

ദർഘാസുകൾ നമ്പർ. എസ് 1/10324/2017 എന്ന മേലെഴുത്തോടുകൂടി നേരിട്ട് നൽകുകയോ സുപ്രണ്ട്, ഗവ. മെഡിക്കൽ കോളേജ് ആശുപത്രി, കോഴിക്കോട്-8 എന്ന വിലാസത്തിൽ അയയ്ക്കുകയോ ചെയ്യേണ്ടതാകുന്നു. വൈകി ലഭിക്കുന്ന ദർഘാസുകൾ സ്വീകരിക്കുന്നതല്ല. ദർഘാസുകൾ 18-7-2017 രാവിലെ 11.30 മണിക്ക് ദർഘാസുകാരന്റെയോ അംഗീകൃത പ്രതിനിധിയുടെയോ സാന്നിധ്യത്തിൽ തുറക്കപ്പെടും. തപാലിൽ ലഭിക്കേണ്ട ദർഘാസ് ഫോറത്തിന്റെ വിലയായി മണിയോർഡർ ഒഴികെ മറ്റൊന്നും സ്വീകരിക്കുന്നതല്ല. ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ (കുറഞ്ഞത് `1,500) നിശ്ചിത മാതൃകയിലുള്ള സമ്മതപത്രം വാഗ്ദത്ത തുകയുടെ 1% നിരതദ്രവ്യത്തോടുകൂടി ദർഘാസിനോടൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. കൂടുതൽ വിവരങ്ങൾ മെഡിക്കൽ കോളേജ് ആശുപത്രി ഓഫീസിൽ നിന്നും പ്രവർത്തി സമയങ്ങളിൽ ലഭ്യമാണ്.

No. S1-10324/2016. *1st June 2017.*

Sealed and competitive tenders in the prescribed form are invited from the manufacturers or authorized suppliers for the Instalation of SQL Server Standard Edition 2016 Single OLP NL Original version to this Institution Demonstration of the item is to be done if necessary.

Superscription —SQL Server Standard Edition 2016

Tender Cost—` 3,15,000.

E.M.D.—1% of quoted amount subjected to minimum ` 1,500.

Price of tender form —` 945.

Price of duplicate tender form—` 473 +5% tax.

Price of tender form by Post—` 945+ Postal Charge.

Last date and time of issue of tender form— 15-7-2017, 3 p. m.

Last date and time of issue of tender form by post— 15-7-2017, 3 p. m.

Last date and time for receipt of tender—17-7-2017, 5 p. m.

Date and time for opening of tender—18-7-2017, 11.30 a. m.

Date up to which rates are to be firm —31-12-2018, 11.30 a. m.

Tenders should be superscribed with tender No. S1/10324/2016 and addressed to the superintendent, Govt. Medical College Hospital, Kozhikode-8. Each tender should be submitted along with an agreement signed and executed in Kerala Stamp Paper worth ` 200 and EMD @ 1 % of the total cost of the items tendered subjected to minimum ` 1,500. The tenders will be opened on the above date in the presence of the tenderers or their authorized representatives. Rate should be quoted in Indian rupees only against payment. The tenders without the agreement and sufficient Earnest Money Deposit and the tenders that do not satisfy the conditions are liable to be rejected without any notice. Cheque, Draft, Postage Stamps, etc., will not be accepted towards the cost of the tender forms. Stamp Paper will be supplied to the firms outside Kerala, on request, along with the remittance of ` 250 (Rupees Two hundred and fifty only) by Money Order taken in favour of the Superintendent, Govt. Medical College Hospital, Kozhikode.

Further details can be had from the office of the superintendent, Govt. Medical College Hospital, Kozhikode during working hours (0495 2357457).

DETAILS OF ITEM

SQL Server Standard Edition 2016 single OLP NL Original Version

- Warranty—Minimum 2 years.
- AMC/CAMC—Minimum 5 years after warranty.
- The items should be demonstrated before the purchase Committee if demanded.
- Brand name of the items should be specified.
- Original Brochure should be submitted.
- Installation : Free of cost.

Govt. Medical College Hospital, Kozhikode.

(Sd.) Superintendent.



**Police Department****E-TENDER NOTICES****e-Government Procurement (e-GP)**

(1)

No. H7/65600/2017.

27th May 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the supply of Portable X Ray Machine. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

**General**

1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.
2. One bidder can not represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with tender document. (Preferably bidder should have a Service Centre in Kerala/South India).
4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for atleast 10 years.
5. The Bidder should have valid CST/VAT registration. Copy of CST/VAT Registration certificate should be enclosed along with the tender.
6. The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
7. The Bidder must fulfil the following minimum qualification criteria to prove the techno commercial competence and submit the documents in support thereof:
  - (a) Valid Authorization letter from the OEM to attend this particular tender.
  - (b) Certificate of Registration/Incorporation Certificate of the Bidder.
  - (c) Last 3 year's financial status of the Bidder's/P&L and Balance Sheet/Audit report of last 3 years.

(d) The bidder (authorized dealer/distributor) should have the dealership distributionship for atleast 3 (three) continuous consecutive years with the OEM.

(e) The Bidder has to submit a Warrantee Certificate along with invoices.

(f) In case of a propriety item, a certificate by the OEM to be attached.

Tender No. & Date—KPET/53/PHQ/2017 dated 27-5-2017.

Item—Supply of Portable X Ray Machine

Quantity—1 No.

Estimated Amount—` 32 lakhs (MoPF Scheme).

Tender Fees—` 5,040 + 5% VAT.

Earnest Money Deposit—` 32,000.

Specification—Attached in tender document.

Date and time of publication of e-tender—29-5-2017, 2 p. m.

Date of submission of e-tender—29-5-2017, 2 p. m. to 30-6-2017, 12 p.m..

Last date and time for online submission of e-tender—30-6-2017, 12 p.m..

Date and time of opening of e-tender—3-7-2017, 3 p. m.

Place of opening—Police Headquarters, Thiruvananthapuram.

Date and time and place of Technical Evaluation—6-7-2017, 10.30 a. m., Police Headquarters, Thiruvananthapuram.

Bid Validity (Total Number of Days up to which the rates are to be firm)—180 days.

Warranty & AMC—Five years warranty. Charges for AMC/ATS for a period of five years after warranty period should be quoted in the financial bid.

Address of Tender Inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010.

Phone : 0471-2722566.

Fax : 0471-2722566.

e-mail: aig2phq.pol@kerala@gov.in

Website: www.keralapolice.gov.in

8. *Mode of submission of bids*:—Online. All Bid documents shall be submitted only in online procedure through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.
9. *Cover details*:—No. of covers-2. (i) Technical bid (ii) Financial bid. The AMC/ATS after warranty period also to be quoted in the Financial bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.
10. *Downloading of e-tender documents*:—The tender document can be downloaded from the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
11. *Submission of e-Tender documents*:—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.
12. *Payment of Tender Fees*:—A non-refundable tender fee shall be paid in online mode through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.
13. *Payment of Earnest Money Deposit (EMD)*:—The EMD shall be paid in online mode through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the time of bid submission. No other mode of remittance shall be accepted.
14. *Exemption from payment of EMD*:—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.
- Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.
15. *Withdrawal and re-submission of e-Tender*:—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.
16. *Opening of e-Tenders*:—The bids shall be opened online through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the Police Headquarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/ authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/fax/e-mail. This will be within 7 to 10 days of evaluation of technical bid.
17. *Technical Evaluation*:—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvpm. on 6-7-2017 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDS/ scale models/videos/ slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.
- (i) Inspector General of Police,  
Internal Security—Chairman (Ph. No. 0471-2444042)
  - (ii) Superintendent of Police, Security—Member  
(Ph. No. 0471-2316897)
  - (iii) Superintendent of Police,  
Internal Security—Member (Ph. No. 0471-2553377)
  - (iv) Superintendent of Police, PCC—Member  
(Ph. No. 0471-2445965)
  - (v) Principal PTC—Member (Ph. No. 0471-2323229)

(The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police Headquarters will be Senior Superintendent, H& Mod. Section, Phone No. 0471-2722768-1265).

18. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.

19. *Note to Bidders:*

- (i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in).
- (ii) Bidders are advised to note the Tender ID and Tender No. & date for future reference.
- (iii) All uploaded documents should contain the signature and the office seal of the bidder/ authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.
- (iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderer. However this will be only on extraordinary circumstances.
- (v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram, Phone: 0471-2577088, 2577188, Toll free No. 18002337315, e-mail: [etendershelp@kerala.gov.in](mailto:etendershelp@kerala.gov.in), website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) on all government working days from 9.30 a. m. to 5.30 p. m.
- (vi) The State Police Chief is empowered to reject any tender without assigning any reason.

- (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Additional Asst. Inspector General of Police, or Senior Superintendent, H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m., Phone-0471-2721547 Fax: 0471-2726945.

*Note:*—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram City.

(2)

No. H7/65600/2017.

27th May 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the supply of Water Jet Disrupter. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

### General

1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.
2. One bidder cannot represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with tender document. (Preferably bidder should have a Service Centre in Kerala/ South India).
4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for at least 10 years.
5. The Bidder should have valid CST/VAT registration. Copy of CST/VAT registration certificate should be enclosed along with the tender.
6. The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.

7. The Bidder must fulfil the following minimum qualification criteria to prove the techno-commercial competence and submit the documents in support thereof:

- (a) Valid Authorization letter from the OEM to attend this particular tender.
- (b) Certificate of Registration/Incorporation Certificate of the Bidder.
- (c) Last 3 year's financial status of the Bidder's P&L and Balance Sheet/audit report of last 3 years.
- (d) The bidder (authorized dealer/distributor) should have the dealership distributionship for at least 3 (three) continuous consecutive years with the OEM.
- (e) The Bidder has to submit a Warrantee Certificate along with invoices.
- (f) In case of a propriety item, a certificate by the OEM to be attached.

Tender No. & Date—KPET/54/PHQ/2017 dated 27-5-2017.

Item—Supply of Water Jet Disrupter.

Quantity—4 Nos.

Estimated Amount—` 32 lakhs (MoPF Scheme).

Tender Fees—` 5,040 + 5% VAT.

Earnest Money Deposit—` 32,000.

Specification—Attached in tender document.

Date and time of publication of e-tender—29-5-2017, 2 p. m.

Date of submission of e-tender—29-5-2017, 2 p. m. to 30-6-2017, 12 p.m.

Last date and time for online submission of e-tender—30-6-2017, 12 p.m.

Date and time of opening of e-tender—3-7-2017, 3 p. m.

Place of opening—Police Headquarters, Thiruvananthapuram.

Date, time and place of Technical Evaluation—6-7-2017, 10.30 a. m., Police Headquarters, Thiruvananthapuram.

Bid Validity (Total Number of Days up to which the rates are to be firm)—180 days.

Warranty & AMC—Three years warranty. Charges for AMC/ATS for a period of five years after warranty period should be quoted in the financial Bid.

Address of Tender Inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010.

Ph : 0471-2722566

Fax : 0471-2722566

e-mail: aig2phq.pol@kerala@gov.in

Website: www.keralapolice.gov.in

8. *Mode of submission of bids*:—Online. All Bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.
9. *Cover details*:—No. of covers-2. (i) Technical bid (ii) Financial bid. The AMC/ATS after warranty period also to be quoted in the Financial bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.
10. *Downloading of e-tender documents*:—The tender document can be downloaded from the e-GP website www.etenders.kerala.gov.in from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
11. *Submission of e-Tender documents*:—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website www.etenders.kerala.gov.in well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.
12. *Payment of Tender Fees*:—A non-refundable tender fee shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.
13. *Payment of Earnest Money Deposit (EMD)*:—The EMD shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of remittance shall be accepted.

14. *Exemption from payment of EMD:*—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.

Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.

15. *Withdrawal and re-submission of e-Tender:*—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.

16. *Opening of e-Tenders:*—The bids shall be opened online through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the Police Head Quarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/ authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. An change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/Fax/e-mail. This will be with in 7 to 10 days of evaluation of technical bid.

17. *Technical Evaluation:*—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvpm. on 6-7-2017 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/ scale models/videos/ slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.

- (i) Inspector General of Police, —Chairman  
Internal Security (Ph. No. 0471-2444042)
- (ii) Superintendent of Police, Security—Member  
(Ph. No. 0471-2316897)
- (iii) Superintendent of Police,—Member  
Internal Security (Ph. No. 0471-2553377)
- (iv) Superintendent of Police, PCC—Member  
(Ph. No. 0471-2445965)
- (v) Principal PTC— Member  
(Ph. No. 0471-2323229)

(The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police headquarters will be Senior Superintendent, H&Mod. Section, Phone No. 0471-2722768-1265).

18. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.

19. *Note to Bidders:*

- (i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in).
- (ii) Bidders are advised to note the tender\_ID and tender No. & date for future reference.
- (iii) All uploaded documents should contain the signature and the office seal of the bidder/ authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.
- (iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderee. However this will be only on extraordinary circumstances.

- (v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram Phone 0471-2577088, 2577188, Toll free No. 18002337315, e-mail:etendershelp@kerala.gov.in, website. www.etenders.kerala.gov.in on all Government working days from 9.30 a. m. to 5.30 p. m.
- (vi) The State Police Chief is empowered to reject any tender without assigning any reason.
- (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Additional Asst. Inspector General of Police, or Senior Superintendent H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m. Phone 0471-2721547 Fax: 0471-2726945.

*Note:*—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram City.

(3)

No. H7/65600/2017.

29th May 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the supply of Contraband Detector. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

### General

1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.
2. One bidder cannot represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with Tender document. (Preferably bidder should have a Service Centre in Kerala/South India).

4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for at least 10 years.
5. The Bidder should have valid CST/VAT registration. Copy of CST/VAT registration certificate should be enclosed along with the tender.
6. The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
7. The Bidder must fulfil the following minimum qualification criteria to prove the techno-commercial competence and submit the documents in support thereof:
  - (a) Valid Authorization letter from the OEM to attend this particular Tender.
  - (b) Certificate of Registration/Incorporation Certificate of the Bidder.
  - (c) Last 3 year's financial status of the Bidder's P&L and Balance Sheet/audit report of last 3 years.
  - (d) The bidder (authorized dealer/distributor) should have the dealership/distributionship for at least 3 (three) continuous consecutive years with the OEM.
  - (e) The Bidder has to submit a Warrantee Certificate along with invoices.
  - (f) In case of a propriety item, a certificate by the OEM to be attached.

Tender No. & Date—KPET/55/PHQ/2017 dated 29-5-2017.

Item—Supply of Contraband Detector.

Quantity—5 Nos.

Estimated Amount—` 2.50 lakhs (MoPF Scheme).

Tender Fees—` 500 + 5% VAT = ` 525 (Rupees Five hundred and twenty five only).

Earnest Money Deposit—` 2,500 (Rupees Two thousand and five hundred only).

Specification—Attached in tender document.

Date and time of publication of e-tender—29-5-2017, 4 p. m.

Date of submission of e-tender—29-5-2017, 4 p. m. to 30-6-2017 12 p.m.

Last date and time for online submission of e-tender—30-6-2017, 12 p.m.

Date and time of opening of e-tender—3-7-2017, 3 p. m.

Place of opening—Police Headquarters, Thiruvananthapuram.

Date time and place of Technical Evaluation—6-7-2017, 10.30 a. m. Police Headquarters, Thiruvananthapuram.

Bid Validity (Total Number of days up to which the rates are to be firm)—180 days.

Warranty & AMC—Three years warranty. Charges for AMC/ATS for a period of five years after warranty period should be quoted in the financial Bid.

Address of Tender Inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010

Ph : 0471-2722566

Fax : 0471-2722566

e-mail: aig2phq.pol@kerala@gov.in

Website: www.keralapolice.gov.in

8. *Mode of submission of bids*:—Online. All Bid documents shall be submitted only in online procedure through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in), in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.
9. *Cover details*.—No. of covers-2. (i) Technical bid (ii) Financial bid. The AMC/ATS after warranty period also to be quoted in the Financial bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.
10. *Downloading of e-tender documents*.—The tender document can be downloaded from the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
11. *Submission of e-Tender documents*.—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.

12. *Payment of Tender Fees*.—A non-refundable tender fees shall be paid in online mode through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.

13. *Payment of Earnest Money Deposit (EMD)*.—The EMD shall be paid in online mode through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the time of bid submission. No other mode of remittance shall be accepted.

14. *Exemption from payment of EMD*.—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.

Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.

15. *Withdrawal and re-submission of e-Tender*.—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.

16. *Opening of e-Tenders*.—The bids shall be opened online through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the Police Head Quarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/ authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/Fax/e-mail. This will be within 7 to 10 days of evaluation of technical bid.

17. *Technical Evaluation.*—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvpm. on 6-7-2017 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/ scale models/videos/ slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.
- (i) Inspector General of Police, Internal Security—  
Chairman (Ph. No. 0471-2444042)
  - (ii) Superintendent of Police, Security—Member  
(Ph. No. 0471-2316897)
  - (iii) Superintendent of Police, Internal Security—Member  
(Ph. No. 0471-2553377)
  - (iv) Superintendent of Police, PCC—Member  
(Ph. No. 0471-2445965)
  - (v) Principal PTC—Member (Ph. No. 0471-2323229)
- (The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police headquarters will be Senior Superintendent, H&Mod. Section, Phone No. 0471-2722768-1265).
18. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.
19. *Note to Bidders:*
- (i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in).
  - (ii) Bidders are advised to note the tender ID and tender No. & date for future reference.
  - (iii) All uploaded documents should contain the signature and the office seal of the bidder/ authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.
  - (iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderee. However this will be only on extraordinary circumstances.
  - (v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement, PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram. Phone 0471-2577088, 2577188, Toll free No. 18002337315, e-mail: [etendershelp@kerala.gov.in](mailto:etendershelp@kerala.gov.in); website: [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) on all government working days from 9.30 a. m. to 5.30 p. m.
  - (vi) The State Police Chief is empowered to reject any tender without assigning any reason.
  - (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Additional Asst. Inspector General of Police, or Senior Superintendent H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m. Phone 0471-2721547 Fax: 0471-2726945.
- Note:*—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.
- For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram City.



(4)

No. H7/65600/2017.

29th May 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the supply of Radiation Detector. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

### General

1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.
2. One bidder cannot represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with tender document. (Preferably bidder should have a Service Centre in Kerala/South India).
4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for at least 10 years.
5. The Bidder should have valid CST/VAT registration. Copy of CST/VAT registration certificate should be enclosed along with the tender.
6. The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
7. The bidder must fulfil the following minimum qualification criteria to prove the techno-commercial competence and submit the documents in support thereof:
  - (a) Valid Authorization letter from the OEM to attend this particular tender.
  - (b) Certificate of Registration/Incorporation Certificate of the Bidder.
  - (c) Last 3 year's financial status of the Bidder's P&L and Balance Sheet/audit report of last 3 years.
  - (d) The bidder (authorized dealer/distributor) should have the dealership distributionship for at least 3 (three) continuous consecutive years with the OEM.

- (e) The Bidder has to submit a Warrantee Certificate along with invoices.
- (f) In case of a propriety item, a certificate by the OEM to be attached.

Tender No. & date—KPET/56/PHQ/2017 dated 29-5-2017.

Item—Supply of Radiation Detector.

Quantity—2 Nos.

Estimated Amount—` 16 lakhs (MoPF Scheme).

Tender Fees—` 2,400 + 5% VAT = ` 2,520 (Rupees Two Thousand Five hundred and twenty only).

Earnest Money Deposit—` 16,000 (Rupees Sixteen thousand only).

Specification—Attached in tender document.

Date and time of publication of e-tender—31-5-2017, 4 p. m.

Date of submission of e-tender—31-5-2017, 4 p. m. to 30-6-2017, 12 Noon.

Last date and time for online submission of e-tender—30-6-2017, 12 p.m.

Date and time of opening of e-tender—3-7-2017, 3 p.m.

Place of opening—Police Headquarters, Thiruvananthapuram.

Date, time and place of Technical Evaluation—6-7-2017, 10.30 a. m., Police Headquarters, Thiruvananthapuram.

Bid Validity (Total Number of Days up to which the rates are to be firm)—180 days.

Warranty & AMC—Three years warranty. Charges for AMC/ATS for a period of five years after warranty period should be quoted in the financial Bid.

Address of tender Inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010

Ph : 0471-2722566

Fax : 0471-2722566

e-mail: aig2phq.pol@kerala@gov.in

Website: www.keralapolice.gov.in

8. *Mode of submission of bids*:—Online. All Bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.

9. *Cover details:*—(No. of covers-2. (i) (Technical bid (ii) Financial bid. The AMC/ATS after warranty period also to be quoted in the Financial bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.
10. *Downloading of e-tender documents:*—The tender document can be downloaded from the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
11. *Submission of e-Tender documents:*—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.
12. *Payment of Tender Fees:*—A non-refundable tender fee shall be paid in online mode through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.
13. *Payment of Earnest Money Deposit (EMD):*—The EMD shall be paid in online mode through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the time of bid submission. No other mode of remittance shall be accepted.
14. *Exemption from payment of EMD:*—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.
- Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.
15. *Withdrawal and re-submission of e-Tender:*—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.
16. *Opening of e-Tenders:*—The bids shall be opened online through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the Police Head quarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/ authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/Fax/e-mail. This will be within 7 to 10 days of evaluation of technical bid.
17. *Technical Evaluation:*—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvpm. on 6-7-2017 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/ scale models/videos/ slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.
- (i) Inspector General of Police,—Chairman  
Internal Security (Ph. No. 0471-2444042)
  - (ii) Superintendent of Police, Security—Member  
(Ph. No. 0471-2316897)
  - (iii) Superintendent of Police,—Member  
Internal Security (Ph. No. 0471-2553377)
  - (iv) Superintendent of Police, PCC—Member  
(Ph. No. 0471-2445965)
  - (v) Principal PTC—Member  
(Ph. No. 0471-2323229)

(The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police headquarters will be Senior Superintendent, H & Mod. Section, Phone No. 0471-2722768-1265).

18. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.

19. *Note to Bidders:*

- (i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in).
- (ii) Bidders are advised to note the tender ID and tender No. & date for future reference.
- (iii) All uploaded documents should contain the signature and the office seal of the bidder/ authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.
- (iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderer. However this will be only on extraordinary circumstances.
- (v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram Phone 0471-2577088, 2577188, Toll free No. 18002337315; e-mail: [etendershelp@kerala.gov.in](mailto:etendershelp@kerala.gov.in), website: [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) on all government working days from 9.30 a. m. to 5.30 p. m.
- (vi) The State Police Chief is empowered to reject any tender without assigning any reason.

- (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Additional Asst. Inspector General of Police, or Senior Superintendent H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m. Phone 0471-2721547 Fax: 0471-2726945.

*Note:*—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram City.

(5)

No. H7/65600/2017.

29th May 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the supply of Portable Jammer. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

### General

1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.
2. One bidder cannot represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with tender document. (Preferably bidder should have a Service Centre in Kerala/South India).
4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for atleast 10 years.
5. The Bidder should have valid CST/VAT Registration. Copy of CST/VAT Registration Certificate should be enclosed along with the tender.

6. The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
7. The Bidder must fulfil the following minimum qualification criteria to prove the techno-commercial competence and submit the documents in support thereof:
- Valid Authorization letter from the OEM to attend this particular Tender.
  - Certificate of Registration/Incorporation Certificate of the Bidder.
  - Last 3 year's financial status of the Bidder's P&L and Balance Sheet/audit report of last 3 years.
  - The bidder (authorized dealer/distributor) should have the dealership/distributionship for at least 3 (three) continuous consecutive years with the OEM.
  - The Bidder has to submit a Warrantee Certificate along with invoices.
  - In case of a propriety item, a certificate by the OEM to be attached.
8. Tender No. & Date—KPET/57/PHQ/2017 dated 29-5-2017.
- Item—Supply of Portable Jammer.
- Quantity—1 No.
- Estimated Amount—` 30 lakhs (MoPF Scheme).
- Tender Fees—` 4,000 + 5% VAT = ` 4,225.
- Earnest Money Deposit—` 30,000.
- Specifications—Attached in tender document.
- Date and time of publication of e-tender—31-5-2017, 4 p. m.
- Date of submission of e-tender—31-5-2017, 4 p. m. to 30-6-2017, 12 p.m.
- Last date and time for online submission of e-tender—30-6-2017, 12 p.m.
- Date and time of opening of e-tender—3-7-2017, 3 p. m.
- Place of opening—Police Headquarters, Thiruvananthapuram.
- Date and time and place of Technical Evaluation—6-7-2017, 10.30 a. m. Police Headquarters, Thiruvananthapuram.
- Bid Validity (Total Number of Days up to which the rates are to be firm)—180 days.
- Warranty & AMC—Three years warranty. Charges for AMC/ATS for a period of five years after warranty period should be quoted in the financial Bid.
- Address of Tender Inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010.
- Ph : 0471-2722566.
- Fax : 0471-2722566.
- e-mail: aig2phq.pol@kerala@gov.in
- Website: www.keralapolice.gov.in
8. *Mode of submission of bids*:—Online. All Bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.
9. *Cover details*:—No. of covers-2. (i) Technical bid (ii) Financial bid. The AMC/ATS after warranty period also to be quoted in the Financial bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.
10. *Downloading of e-tender documents*:—The tender document can be downloaded from the e-GP website www.etenders.kerala.gov.in from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
11. *Submission of e-Tender documents*:—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website www.etenders.kerala.gov.in well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.
12. *Payment of Tender Fees*:—A non-refundable tender fee shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.
13. *Payment of Earnest Money Deposit (EMD)*:—The EMD shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of remittance shall be accepted.

14. *Exemption from payment of EMD*:—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.
- Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.
15. *Withdrawal and re-submission of e-Tender*:—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.
16. *Opening of e-Tenders*:—The bids shall be opened online through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the Police Headquarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/ authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/Fax/e-mail. This will be within 7 to 10 days of evaluation of technical bid.
17. *Technical Evaluation*:—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvpm. on 6-7-2017 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/ scale models/videos/ slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.
- (i) Inspector General of Police, Internal Security—Chairman (Ph. No. 0471-2444042)
  - (ii) Superintendent of Police, Security—Member (Ph. No. 0471-2316897)
  - (iii) Superintendent of Police, Internal Security—Member (Ph. No. 0471-2553377)
  - (iv) Superintendent of Police, PCC—Member (Ph. No. 0471-2445965)
  - (v) Principal PTC—Member (Ph. No. 0471-2323229)
- (The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police Headquarters will be Senior Superintendent, H& Mod. Section, Phone No. 0471-2722768-1265).
18. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.
19. *Note to Bidders*:
- (i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in).
  - (ii) Bidders are advised to note the tender\_ ID and tender No. & date for future reference.
  - (iii) All uploaded documents should contain the signature and the office seal of the bidder/ authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.
  - (iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderee. However this will be only on extraordinary circumstances.

- (v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram Phone 0471-2577088, 2577188, Toll free No. 18002337315, e-mail:etendershelp@kerala.gov.in, website www.etenders.kerala.gov.in on all government working days from 9.30 a. m. to 5.30 p. m.
- (vi) The State Police Chief is empowered to reject any tender without assigning any reason.
- (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Additional Asst. Inspector General of Police, or Senior Superintendent H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m. Phone 0471-2721547 Fax: 0471-2726945.
4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for at least 10 years.
5. The Bidder should have valid CST/VAT registration. Copy of CST/VAT registration certificate should be enclosed along with the tender.
6. The bidder should have valid PAN/Taxation Index Number. copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
7. The Bidder must fulfil the following minimum qualification criteria to prove the techno-commercial competence and submit the documents in support thereof:
- Valid Authorization letter from the OEM to attend this particular Tender.
  - Certificate of Registration/Incorporation Certificate of the Bidder.
  - Last 3 year's financial status of the Bidder's/P&L and Balance Sheet/audit report of last 3 years.
  - The bidder (authorized dealer/distributor) should have the dealership distributionship for at least 3 (three) continuous consecutive years with the OEM.
  - The Bidder has to submit a Warrantee Certificate along with invoices.
  - In case of a propriety item, a certificate by the OEM to be attached.

*Note:*—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram City.

(6)

No. H7/65590/2017.

1st June 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the supply of Non-Linear Junction Detector. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

### General

- The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.
- One bidder cannot represent two suppliers/OEMs or quotes on their behalf in a particular tender.
- The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with Tender document. (Preferably bidder should have a Service Centre in Kerala/South India).

Tender No. & Date—KPET/58/PHQ/2017 dated 1-6-2017.

Item—Supply of Non-Linear Junction Detector.

Quantity—4 Nos.

Estimated Amount—` 28 lakhs (MoPF Scheme).

Tender Fees—` 4,200 + 5% VAT = ` 4,410.

Earnest Money Deposit—` 28,000.

Specification—Attached in tender document.

Date and time of publication of e-tender—1-6-2017, 2 p. m.

Date of submission of e-tender—1-6-2017, 2 p. m. to 3-7-2017, 12 p.m.

Last date and time for online submission of e-tender—3-7-2017, 12 p.m.

Date and time of opening of e-tender—6-7-2017, 3 p. m.

Place of opening—Police Headquarters, Thiruvananthapuram.

Date, time and place of Technical Evaluation—11-7-2017, 10.30 a. m. Police Headquarters, Thiruvananthapuram.

Bid Validity (Total Number of Days up to which the rates are to be firm)—180 days.

Warranty & AMC—Three years warranty. Charges for AMC/ATS for a period of five years after warranty period should be quoted in the financial Bid.

Address of Tender Inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010.

Ph : 0471-2722566

Fax : 0471-2722566

e-mail: aig2phq.pol@kerala@gov.in

Website: www.keralapolice.gov.in

8. *Mode of submission of bids:*—Online. All Bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.
9. *Cover details:*—No. of covers-2. Technical bid (ii) Financial bid. The AMC/ATS after warranty period also to be quoted in the Financial bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.
10. *Downloading of e-tender documents:*—The tender document can be downloaded from the e-GP website www.etenders.kerala.gov.in from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
11. *Submission of e-Tender documents:*—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website www.etenders.kerala.gov.in well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.
12. *Payment of Tender Fees:*—A non-refundable tender fee shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.
13. *Payment of Earnest Money Deposit (EMD):*—The EMD shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of remittance shall be accepted.
14. *Exemption from payment of EMD:*—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.  
  
Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.
15. *Withdrawal and re-submission of e-Tender:*—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.
16. *Opening of e-Tenders:*—The bids shall be opened online through the e-GP website www.etenders.kerala.gov.in at the Police Headquarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/ authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/Fax/e-mail. This will be within 7 to 10 days of evaluation of technical bid.
17. *Technical Evaluation:*—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvpm. on 11-7-2017 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/ scale models/videos/ slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.

- (i) Inspector General of Police,—Chairman  
Internal Security (Ph. No. 0471-2444042)
- (ii) Superintendent of Police, Security—Member  
(Ph. No. 0471-2316897)
- (iii) Superintendent of Police,—Member  
Internal Security (Ph. No. 0471-2553377)
- (iv) Superintendent of Police, PCC—Member  
(Ph. No. 0471-2445965)
- (v) Principal PTC—Member (Ph. No. 0471-2323229)

(The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police headquarters will be Senior Superintendent, H& Mod. Section, Phone No. 0471-2722768-1265).

18. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.

19. *Note to Bidders:*

- (i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in).
- (ii) Bidders are advised to note the tender ID and tender No. & date for future reference.
- (iii) All uploaded documents should contain the signature and the office seal of the bidder/authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.
- (iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderee. However this will be only on extraordinary circumstances.

- (v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram, Phone 0471-2577088, 2577188, Toll free No. 18002337315, e-mail: [etendershelp@kerala.gov.in](mailto:etendershelp@kerala.gov.in), website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) on all government working days from 9.30 a. m. to 5.30 p. m.
- (vi) The State Police Chief is empowered to reject any tender without assigning any reason.
- (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Additional Asst. Inspector General of Police, or Senior Superintendent H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m. Phone 0471-2721547 Fax: 0471-2726945.

*Note:*—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram City.

(7)

No. H7/65590/2017.

1st June 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the supply of Minesweeper. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

### General

1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.
2. One bidder can not represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with Tender document. (Preferably bidder should have a Service Centre in Kerala/South India).



4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for at least 10 years.
5. The bidder should have valid CST/VAT registration. Copy of CST/VAT registration certificate should be enclosed along with the tender.
6. The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
7. The bidder must fulfil the following minimum qualification criteria to prove the techno-commercial competence and submit the documents in support thereof:
- Valid Authorization letter from the OEM to attend this particular tender.
  - Certificate of Registration/Incorporation Certificate of the Bidder.
  - Last 3 year's financial status of the Bidder's P&L and Balance Sheet/audit report of last 3 years.
  - The bidder (authorized dealer/distributor) should have the dealership distributionship for at least 3 (three) continuous consecutive years with the OEM.
  - The bidder has to submit a Warrantee Certificate along with invoices.
  - In case of a propriety item, a certificate by the OEM to be attached.
- Tender No. & Date—KPET/59/PHQ/2017 dated 1-6-2017.
- Item—Supply of Minesweeper.
- Quantity—5 Nos.
- Estimated Amount—` 10 lakhs (MoPF Scheme).
- Tender Fees—` 1,500 + 5% VAT = ` 1,575.
- Earnest Money Deposit—` 10,000.
- Specification—Attached in tender document.
- Date and time of publication of e-tender—1-6-2017, 4 p. m.
- Date of submission of e-tender—1-6-2017, 4 p. m. to 30-7-2017, 12 p.m.
- Last date and time for online submission of e-tender—3-7-2017, 12 p.m.
- Date and time of opening of e-tender—6-7-2017, 3 p. m.
- Place of opening—Police Headquarters, Thiruvananthapuram.
- Date and time and place of Technical Evaluation—11-7-2017, 10.30 a. m. Police Headquarters, Thiruvananthapuram.
- Bid Validity (Total number of days up to which the rates are to be firm)—180 days.
- Warranty & AMC—Three years warranty. Charges for AMC/ATS for a period of five years after warranty period should be quoted in the financial Bid.
- Address of Tender Inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010.
- Ph : 0471-2722566
- Fax : 0471-2722566
- e-mail: aig2phq.pol@kerala@gov.in
- Website: www.keralapolice.gov.in
8. *Mode of submission of bids:*—Online. All bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.
9. *Cover details:*—(No. of covers-2. (i) Technical bid (ii) Financial bid. The AMC/ATS after warranty period also to be quoted in the Financial bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.
10. *Downloading of e-tender documents:*—The tender document can be downloaded from the e-GP website www.etenders.kerala.gov.in from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
11. *Submission of e-Tender documents:*—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website www.etenders.kerala.gov.in well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.
12. *Payment of Tender Fees:*—A non-refundable tender fees shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.

13. *Payment of Earnest Money Deposit (EMD):*—The EMD shall be paid in online mode through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the time of bid submission. No other mode of remittance shall be accepted.

14. *Exemption from payment of EMD:*—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.

Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.

15. *Withdrawal and re-submission of e-Tender:*—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.

16. *Opening of e-Tenders:*—The bids shall be opened online through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the Police Head quarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/ authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. An change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/Fax/e-mail. This will be with in 7 to 10 days of evaluation of technical bid.

17. *Technical Evaluation:*—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvp.m. on 11-7-2017 at 10.30 a. m. (or any other venue

which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/ scale models/videos/ slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.

- (i) Inspector General of Police,—Chairman  
Internal Security (Phone No. 0471-2444042)  
(Security)
- (ii) Superintendent of Police, Security—Member  
(Phone No. 0471-2316897)
- (iii) Superintendent of Police,—Member  
Internal Security (Phone No. 0471-2553377)
- (iv) Superintendent of Police, PCC—Member  
(Phone No. 0471-2445965)
- (v) Principal PTC —Member  
(Phone No. 0471-2323229)

(The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police headquarters will be Senior Superintendent, H&Mod. Section, Phone No. 0471-2722768-1265).

18. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.

19. *Note to Bidders:*

(i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in).

(ii) Bidders are advised to note the tender-ID and tender No. & date for future reference.

- (iii) All uploaded documents should contain the signature and the office seal of the bidder/authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.
- (iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderee. However this will be only on extraordinary circumstances.
- (v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram, Phone 0471-2577088, 2577188, Toll free No. 18002337315, e-mail:etendershelp@kerala.gov.in, website www.etenders.kerala.gov.in on all government working days from 9.30 a. m. to 5.30 p. m.
- (vi) The State Police Chief is empowered to reject any tender without assigning any reason.
- (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Additional Asst. Inspector General of Police, or Senior Superintendent, H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m., Phone 0471-2721547 Fax: 0471-2726945.

*Note:*—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram City.

(8)

No. H7/65590/2017.

1st June 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the supply of Wire Locator. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

### General

1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.
2. One bidder can not represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with Tender document. (Preferably bidder should have a Service Centre in Kerala/South India).
4. A reputed vendor can participate in the tender provided the <sup>392</sup>vending outfit is functioning in the market for at least 10 years.
5. The Bidder should have valid CST/VAT registration. Copy of CST/VAT registration certificate should be enclosed along with the tender.
6. The bidder should have valid PAN/Taxation Index Number. copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
7. The Bidder must fulfil the following minimum qualification criteria to prove the techno-commercial competence and submit the documents in support thereof:
  - (a) Valid Authorization letter from the OEM to attend this particular Tender.
  - (b) Certificate of Registration/Incorporation Certificate of the Bidder.
  - (c) Last 3 year's financial status of the Bidder's/P&L and Balance Sheet/audit report of last 3 years.
  - (d) The bidder (authorized dealer/distributor) should have the dealership distributionship for at least 3 (three) continuous consecutive years with the OEM.
  - (e) The Bidder has to submit a Warrantee Certificate along with invoices.
  - (f) In case of a propriety item, a certificate by the OEM to be attached.
8. Tender No. & Date—KPET/60/PHQ/2017 dated 1-6-2017.

Item—Supply of Wire Locator.

Quantity—1 No.

Estimated Amount—` 7 lakhs (MoPF Scheme).

Tender Fees—` 1,400 + 5% VAT = ` 1,470.

Earnest Money Deposit—` 7,000.

Specification—Attached in tender document.

Date and time of publication of e-tender—1-6-2017, 6 p. m.

Date of submission of e-tender—1-6-2017, 6 p. m. to 3-7-2017, 12 p.m.

Last date and time for online submission of e-tender—3-7-2017, 12 p.m.

Date and time of opening of e-tender—6-7-2017, 3 p. m.

Place of opening—Police Headquarters, Thiruvananthapuram.

Date and time and place of Technical Evaluation—11-7-2017, 10.30 a.m. Police Headquarters, Thiruvananthapuram.

Bid Validity (Total Number of Days upto which the rates are to be—180 days.

Warranty & AMC—Three years warranty. Charges for AMC/ATS for a period of five years after warranty period should be quoted in the financial Bid.

Address of Tender Inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010

Ph : 0471-2722566

Fax : 0471-2722566

e-mail: aig2phq.pol@kerala@gov.in

Website: www.keralapolice.gov.in

9. *Mode of submission of bids:*—Online. All Bid documents shall be submitted only in online procedure through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.
10. *Cover details:*—No. of covers-2. (i) Technical bid (ii) Financial bid. The AMC/ATS after warranty period also to be quoted in the Financial bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.
11. *Downloading of e-tender documents:*—The tender document can be downloaded from the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
12. *Submission of e-Tender documents:*—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.
13. *Payment of Tender Fees:*—A non-refundable tender fee shall be paid in online mode through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.
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Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.
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16. *Opening of e-Tenders:*—The bids shall be opened online through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the Police Headquarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/Fax/e-mail. This will be within 7 to 10 days of evaluation of technical bid.
17. *Technical Evaluation:*—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvp.m. on 11-7-2017 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/ scale models/videos/ slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.
- (i) Inspector General of Police, Internal Security—  
Chairman (Ph. No. 0471-2444042)
  - (ii) Superintendent of Police, Security—Member  
(Ph. No. 0471-2316897)
  - (iii) Superintendent of Police, Internal Security—Member  
(Ph. No. 0471-2553377)
  - (iv) Superintendent of Police, PCC—Member  
(Ph. No. 0471-2445965)
  - (v) Principal PTC—Member  
(Ph. No. 0471-2323229)
- (The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police headquarters will be Senior Superintendent, H & Mod. Section, Phone No. 0471-2722768-1265).
18. All Bidders who participate in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.
19. *Note to Bidders:*
- (i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in).
  - (ii) Bidders are advised to note the tender ID and tender No. & date for future reference.
  - (iii) All uploaded documents should contain the signature and the office seal of the bidder/authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.
  - (iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderer. However this will be only on extraordinary circumstances.
  - (v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram. Phone 0471-2577088, 2577188, Toll free No. 18002337315, e-mail: [etendershelp@kerala.gov.in](mailto:etendershelp@kerala.gov.in), website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) on all Government working days from 9.30 a. m. to 5.30 p. m.

- (vi) The State Police Chief is empowered to reject any tender without assigning any reason.
- (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Additional Asst. Inspector General of Police, or Senior Superintendent H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m. Phone 0471-2721547 Fax: 0471-2726945.

*Note:*—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram City.

(9)

No. H7/65590/2017.

1st June 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the supply of Bomb Basket with Trolley. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

### General

1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.
2. One bidder can not represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with Tender document. (Preferably bidder should have a Service Centre in Kerala/South India).
4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for at least 10 years.
5. The Bidder should have valid CST/VAT registration. Copy of CST/VAT registration certificate should be enclosed along with the tender.

6. The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
7. The Bidder must fulfil the following minimum qualification criteria to prove the techno-commercial competence and submit the documents in support thereof:
  - (a) Valid Authorization letter from the OEM to attend this particular Tender.
  - (b) Certificate of Registration/Incorporation Certificate of the Bidder.
  - (c) Last 3 year's financial status of the Bidder's/P&L and Balance Sheet/audit report of last 3 years.
  - (d) The bidder (authorized dealer/distributor) should have the dealership/distributionship for at least 3 (three) continuous consecutive years with the OEM.
  - (e) The Bidder has to submit a Warrantee Certificate along with invoices.
  - (f) In case of a propriety item, a certificate by the OEM to be attached.

Tender No. & Date—KPET/61/PHQ/2017 dated 1-6-2017.

Item—Supply of Bomb Basket with Trolley.

Quantity—2 Nos.

Estimated Amount—` 4 lakhs (MoPF Scheme).

Tender Fees—` 800 + 5% VAT = ` 840 (Rupees eight hundred and forty only).

Earnest Money Deposit—` 4,000 (Rupees Four thousand only).

Specification—Attached in tender document.

Date and time of publication of e-tender—1-6-2017, 6 p. m.

Date and time of submission of e-tender—1-6-2017, 6 p. m. to 3-7-2017 12, p.m.

Last date and time for online submission of e-tender—3-7-2017, 12 p.m.

Date and time of opening of e-tender—6-7-2017, 3 p. m.

Place of opening—Police Headquarters, Thiruvananthapuram.

Date and time and place of Technical Evaluation—11-7-2017, 10.30 a. m. Police Headquarters, Thiruvananthapuram.

Bid Validity (Total Number of Days up to which the rates are to be firm)—180 days.

Warranty & AMC—Three years warranty. Charges for AMC/ATS for a period of five years after warranty period should be quoted in the financial Bid.

Address of Tender Inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010

Ph : 0471-2722566

Fax : 0471-2722566

e-mail: aig2phq.pol@kerala@gov.in

Website: www.keralapolice.gov.in

8. *Mode of submission of bids:*—Online. All Bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in in, their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.
9. *Cover details:*—No. of covers-2. (i) Technical bid (ii) Financial bid. The AMC/ATS after warranty period also to be quoted in the Financial bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.
10. *Downloading of e-tender documents:*—The tender document can be downloaded from the e-GP website www.etenders.kerala.gov.in from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
11. *Submission of e-Tender documents:*—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website www.etenders.kerala.gov.in well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.
12. *Payment of Tender Fees:*—A non-refundable tender fee shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.
13. *Payment of Earnest Money Deposit (EMD):*—The EMD shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of remittance shall be accepted.
14. *Exemption from payment of EMD:*—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.  
  
Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.
15. *Withdrawal and re-submission of e-Tender:*—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.
16. *Opening of e-Tenders:*—The bids shall be opened online through the e-GP website www.etenders.kerala.gov.in at the Police Head quarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/ authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. An change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/Fax/e-mail. This will be with in 7 to 10 days of evaluation of technical bid.
17. *Technical Evaluation:*—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvpm. on 11-7-2017 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/ scale models/videos/ slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.

- (i) Inspector General of Police, Internal Security—  
Chairman (Ph. No. 0471-2444042)
- (ii) Superintendent of Police, Security—Member  
(Ph. No. 0471-2316897)
- (iii) Superintendent of Police, Internal Security—  
Member (Ph. No. 0471-2553377)
- (iv) Superintendent of Police, PCC—Member  
(Ph. No. 0471-2445965)
- (v) Principal PTC—Member  
(Ph. No. 0471-2323229)

(The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police headquarters will be Senior Superintendent, H&Mod. Section, Phone No. 0471-2722768-1265).

18. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.

19. *Note to Bidders:*

- (i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in).
- (ii) Bidders are advised to note the tender ID and tender No. & date for future reference.
- (iii) All uploaded documents should contain the signature and the office seal of the bidder/authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.
- (iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderee. However this will be only on extraordinary circumstances.

- (v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram Phone 0471-2577088, 2577188, Toll free No. 18002337315, e-mail: [etendershelp@kerala.gov.in](mailto:etendershelp@kerala.gov.in), website: [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) on all Government working days from 9.30 a. m. to 5.30 p. m.
- (vi) The State Police Chief is empowered to reject any tender without assigning any reason.
- (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Additional Asst. Inspector General of Police, or Senior Superintendent H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m. Phone 0471-2721547 Fax: 0471-2726945.

*Note:*—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram City.

(10)

No. H7/65590/2017.

2nd June 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the supply of Explosive Detector. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

### General

1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.
2. One bidder can not represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with Tender document. (Preferably bidder should have a Service Centre in Kerala/ South India).



4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for atleast 10 years.
5. The Bidder should have valid CST/VAT registration. Copy of CST/VAT registration certificate should be enclosed along with the tender.
6. The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
7. The Bidder must fulfil the following minimum qualification criteria to prove the techno-commercial competence and submit the documents in support thereof:
- Valid Authorization letter from the OEM to attend this particular Tender.
  - Certificate of Registration/Incorporation Certificate of the Bidder.
  - Last 3 year's financial status of the Bidder's P&L and Balance Sheet/audit report of last 3 years.
  - The bidder (authorized dealer/distributor) should have the dealership distributionship for atleast 3 (three) continuous consecutive years with the OEM.
  - The Bidder has to submit a Warrantee Certificate along with invoices.
  - In case of a propriety item, a certificate by the OEM to be attached.
- Tender No. & Date—KPET/62/PHQ/2017 dated 2-6-2017.
- Item—Supply of Explosive Detector.
- Quantity—3 Nos.
- Estimated Amount—` 75 lakhs (MoPF Scheme).
- Tender Fees—` 11,565 + 5% VAT = ` 11,565 (Rupees Eleven thousand five hundred and sixty five only).
- Earnest Money Deposit—` 75,000 (Rupees Seventy five thousand only).
- Specification—Attached in tender document.
- Date and time of publication of e-tender—3-6-2017, 2 p. m.
- Date of submission of e-tender—3-6-2017, 2 p. m. to 7-7-2017, 12 p.m.
- Last date and time for online submission of e-tender—7-7-2017, 12 p.m.
- Date and time of opening of e-tender—11-7-2017, 3 p. m.
- Place of opening—Police Headquarters, Thiruvananthapuram.
- Date, time and place of Technical Evaluation—14-7-2017, 10.30 a. m. Police Headquarters, Thiruvananthapuram.
- Bid Validity (Total Number of days up to which the rates are to be firm)—180 days.
- Warranty & AMC—Three years warranty. Charges for AMC/ATS for a period of five years after warranty period should be quoted in the financial Bid.
- Address of Tender Inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010
- Ph : 0471-2722566
- Fax : 0471-2722566
- e-mail: aig2phq.pol@kerala@gov.in
- Website: www.keralapolice.gov.in
8. *Mode of submission of bids:*—Online. All Bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.
9. *Cover details:*—No. of covers-2. (i) Technical bid (ii) Financial bid. The AMC/ATS after warranty period also to be quoted in the Financial bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.
10. *Downloading of e-tender documents:*—The tender document can be downloaded from the e-GP website www.etenders.kerala.gov.in from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
11. *Submission of e-Tender documents:*—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website www.etenders.kerala.gov.in well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.

12. *Payment of Tender Fees*:—A non-refundable tender fee shall be paid in online mode through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.
13. *Payment of Earnest Money Deposit (EMD)*:—The EMD shall be paid in online mode through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the time of bid submission. No other mode of remittance shall be accepted.
14. *Exemption from payment of EMD*:—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.
- Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.
15. *Withdrawal and re-submission of e-Tender*:—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.
16. *Opening of e-Tenders*:—The bids shall be opened online through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the Police Headquarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/ authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/Fax/e-mail. This will be within 7 to 10 days of evaluation of technical bid.
17. *Technical Evaluation*:—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvpm. on 14-7-2017 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/ scale models/videos/ slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.
- (i) Inspector General of Police,—Chairman  
Internal Security (Ph. No. 0471-2444042)
  - (ii) Superintendent of Police, —Member  
Security (Ph. No. 0471-2316897)
  - (iii) Superintendent of Police,—Member  
Internal Security (Ph. No. 0471-2553377)
  - (iv) Superintendent of Police, PCC—Member  
(Ph. No. 0471-2445965)
  - (v) Principal PTC—Member  
(Ph. No. 0471-2323229)
- (The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police headquarters will be Senior Superintendent, H& Mod. Section, Phone No. 0471-2722768-1265).
18. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.
19. *Note to Bidders*:
- (i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in).
  - (ii) Bidders are advised to note the tender ID and tender No. & date for future reference.

- (iii) All uploaded documents should contain the signature and the office seal of the bidder/authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.
- (iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderee. However this will be only on extraordinary circumstances.
- (v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram, Phone 0471-2577088, 2577188, Toll free No. 18002337315, e-mail:etendershelp@kerala.gov.in, website www.etenders.kerala.gov.in on all Government working days from 9.30 a. m. to 5.30 p. m.
- (vi) The State Police Chief is empowered to reject any tender without assigning any reason.
- (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Additional Asst. Inspector General of Police, OR Senior Superintendent H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m. Phone 0471-2721547 Fax: 0471-2726945.

*Note:*—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram City.

(11)

No. H7/65590/2017.

2nd June 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the supply of Endoscope. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

### General

1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.
2. One bidder cannot represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with tender document. (Preferably bidder should have a Service Centre in Kerala/South India).
4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for at least 10 years.
5. The Bidder should have valid CST/VAT registration. Copy of CST/VAT registration certificate should be enclosed along with the tender.
6. The bidder should have valid PAN/Taxation Index Number. Copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
7. The Bidder must fulfil the following minimum qualification criteria to prove the techno-commercial competence and submit the documents in support thereof:
  - (a) Valid Authorization letter from the OEM to attend this particular tender.
  - (b) Certificate of Registration/Incorporation Certificate of the Bidder.
  - (c) Last 3 year's financial status of the Bidder's P&L and Balance Sheet/audit report of last 3 years.
  - (d) The bidder (authorized dealer/distributor) should have the dealership distributionship for at least 3 (three) continuous consecutive years with the OEM.
  - (e) The Bidder has to submit a Warrantee Certificate along with invoices.
  - (f) In case of a propriety item, a certificate by the OEM to be attached.

Tender No. & Date—KPET/63/PHQ/2017 dated 2-6-2017.

Item—Supply of Endoscope.

Quantity—5 Nos.

Estimated Amount—` 7.50 lakhs (MoPF Scheme).

Tender Fees—` 1,500 + 5% VAT = ` 1,575 (Rupees One thousand Five hundred and seventy five only).

Earnest Money Deposit—` 7,500 (Rupees Seventy five thousand only).

Specifications—Attached in tender document.

Date and time of publication of e-tender—3-6-2017, 2 p. m.

Date of submission of e-tender—3-6-2017, 2 p. m. to 7-7-2017, 12 p.m.

Last date and time for online submission of e-tender—7-7-2017, 12 p.m.

Date and time of opening of e-tender—11-7-2017, 3 p. m.

Place of opening—Police Headquarters, Thiruvananthapuram.

Date and time and place of Technical Evaluation—14-7-2017, 10.30 a. m., Police Headquarters, Thiruvananthapuram.

Bid Validity (Total Number of Days up to which the rates are to be firm)—180 days.

Warranty & AMC—Three years warranty. Charges for AMC/ATS for a period of five years after warranty period should be quoted in the financial Bid.

Address of Tender Inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010

Ph : 0471-2722566

Fax : 0471-2722566

e-mail: aig2phq.pol@kerala@gov.in

Website: www.keralapolice.gov.in

8. *Mode of submission of bids*:—Online. All Bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.
9. *Cover details*:—No. of covers-2. (i) Technical bid (ii) Financial bid. The AMC/ATS after warranty period also to be quoted in the Financial bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.
10. *Downloading of e-tender documents*:—The tender document can be downloaded from the e-GP website www.etenders.kerala.gov.in from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
11. *Submission of e-Tender documents*:—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website www.etenders.kerala.gov.in well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.
12. *Payment of Tender Fees*:—A non-refundable tender fee shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.
13. *Payment of Earnest Money Deposit (EMD)*:—The EMD shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of remittance shall be accepted.
14. *Exemption from payment of EMD*:—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.  
  
Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.
15. *Withdrawal and re-submission of e-Tender*:—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.

16. *Opening of e-Tenders:*—The bids shall be opened online through the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) at the Police Head quarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/Fax/e-mail. This will be within 7 to 10 days of evaluation of technical bid.
17. *Technical Evaluation:*—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvp.m. on 14-7-2017 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/scale models/videos/slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.
- (i) Inspector General of Police,  
Internal Security — Chairman (Ph. No. 0471-2444042)
  - (ii) Superintendent of Police, Security—Member  
(Ph. No. 0471-2316897)
  - (iii) Superintendent of Police,  
Internal Security—Member (Ph. No. 0471-2553377)
  - (iv) Superintendent of Police, PCC—Member  
(Ph. No. 0471-2445965)
  - (v) Principal PTC—Member  
(Ph. No. 0471-2323229)
- (The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police headquarters will be Senior Superintendent, H& Mod. Section, Phone No. 0471-2722768-1265).
18. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.
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- (i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in).
  - (ii) Bidders are advised to note the tender- ID and tender No. & date for future reference.
  - (iii) All uploaded documents should contain the signature and the office seal of the bidder/ authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.
  - (iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderee. However this will be only on extraordinary circumstances.
  - (v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram, Phone 0471-2577088, 2577188, Toll free No. 18002337315, e-mail:[etendershelp@kerala.gov.in](mailto:etendershelp@kerala.gov.in), website: [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) on all government working days from 9.30 a. m. to 5.30 p. m.

- (vi) The State Police Chief is empowered to reject any tender without assigning any reason.
- (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Additional Asst. Inspector General of Police, or Senior Superintendent H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m., Phone 0471-2721547 Fax: 0471-2726945.

*Note:*—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply them to avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram City.

(12)

No. H7/65590/2017.

2nd June 2017.

The State Police Chief, Kerala Police Department, Government of Kerala invites online bids from reputed manufacturers/authorized dealers or reputed vendors for the supply of Gama Ray Buster. The bidders should comply with the following general conditions in addition to the additional conditions of the instant tender.

### General

1. The Bidder should be a reputed Original Equipment Manufacturers (OEM) or authorized dealer of OEM, who is having an Authorization Certificate from the OEM to participate in the tender floated by Kerala Police. Certificate from the OEM for sales and service, to be produced.
2. One bidder can not represent two suppliers/OEMs or quotes on their behalf in a particular tender.
3. The OEM/Bidder should have a well equipped service centre functioning in India (preferable in Kerala) to cater to immediately after sales requirement; copy of Service Centre details must be enclosed along with tender document. (Preferably bidder should have a Service Centre in Kerala/South India).
4. A reputed vendor can participate in the tender provided the vending outfit is functioning in the market for atleast 10 years.
5. The Bidder should have valid CST/VAT Registration. Copy of CST/VAT Registration certificate should be enclosed along with the tender.

6. The bidder should have valid PAN/Taxation Index Number. copy of PAN/Taxation Index Number allocation letter should be enclosed along with the tender.
7. The Bidder must fulfil the following minimum qualification criteria to prove the techno-commercial competence and submit the documents in support thereof:
  - (a) Valid Authorization letter from the OEM to attend this particular Tender.
  - (b) Certificate of Registration/Incorporation Certificate of the Bidder.
  - (c) Last 3 year's financial status of the Bidder's P&L and Balance Sheet/audit report of last 3 years.
  - (d) The bidder (authorized dealer/distributor) should have the dealership/distributionship for atleast 3 (three) continuous consecutive years with the OEM.
  - (e) The Bidder has to submit a Warrantee Certificate along with invoices.
  - (f) In case of a propriety item, a certificate by the OEM to be attached.

Tender No. & Date—KPET/64/PHQ/2017 dated 2-6-2017.

Item—Supply of Gama Ray Buster.

Quantity—2 Nos.

Estimated Amount—` 10 lakhs (MoPF Scheme).

Tender Fees—` 1,500 + 5% VAT = ` 1,575.

Earnest Money Deposit—` 10,000.

Specifications—Attached in tender document.

Date and time of publication of e-tender—3-6-2017, 2 p. m.

Date of submission of e-tender—3-6-2017, 2 p. m. to 7-7-2017, 12 p.m.

Last date and time for online submission of e-tender—7-7-2017, 12 p.m.

Date and time of opening of e-tender—11-7-2017, 3 p. m.

Place of opening—Police Headquarters, Thiruvananthapuram.

Date, time and place of Technical Evaluation—14-7-2017, 10.30 a. m., Police Headquarters, Thiruvananthapuram.

Bid Validity (Total Number of Days up to which the rates are to be firm)—180 days.

Warranty & AMC—Three years warranty. Charges for AMC/ATS for a period of five years after warranty period should be quoted in the financial Bid.

Address of Tender Inviting Authority—State Police Chief, Kerala, Vazhuthacaud, Thiruvananthapuram-695 010

Ph : 0471-2722566.

Fax : 0471-2722566.

e-mail: aig2phq.pol@kerala@gov.in

Website: www.keralapolice.gov.in

8. *Mode of submission of bids:*—Online. All Bid documents shall be submitted only in online procedure through the e-GP website www.etenders.kerala.gov.in in their designated online covers. Details of covers are given separately. No other mode of submission shall be accepted and such tenders will be rejected outright.
9. *Cover details:*—No. of covers-2. (i) Technical bid (ii) Financial bid. The AMC/ATS after warranty period also to be quoted in the Financial bid. In the case of Foreign Equipments, the rate must be quoted in Indian Rupees. The documents to be uploaded under each online covers are specified in the website.
10. *Downloading of e-tender documents:*—The tender document can be downloaded from the e-GP website www.etenders.kerala.gov.in from the date and time of publication of e-tender onwards to last date and time for online submission of e-tender. Downloading of tender documents will not be possible after the date specified above.
11. *Submission of e-Tender documents:*—The digitally signed tender document and other specified documents shall be submitted online through the e-GP website www.etenders.kerala.gov.in well in advance before the last date and time mentioned above. No submission shall be allowed after the last date mentioned above.
12. *Payment of Tender Fees:*—A non-refundable tender fee shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of payment shall be accepted. The tenders of bidders who do not remit fees through online will be rejected outright.
13. *Payment of Earnest Money Deposit (EMD):*—The EMD shall be paid in online mode through the e-GP website www.etenders.kerala.gov.in at the time of bid submission. No other mode of remittance shall be accepted.
14. *Exemption from payment of EMD:*—Bidders who are registered with Store Purchase Department, Kerala or National Small Scale Industries Corporation Ltd., New Delhi (for the items tendered) are exempted from submission of EMD. Those bidders claiming exemption shall submit valid registration certificate from the SPD, Kerala or NSSIC, New Delhi.  
  
Tenders of bidders who do not remit EMD online or do not upload documental proof (digitally signed) for exemption of EMD will be rejected outright.
15. *Withdrawal and re-submission of e-Tender:*—The Bidders are at liberty to withdraw the submitted tender/documents and to submit fresh tender/documents till the last date and time of submission of the e-Tender after which withdrawal/re-submission will not be allowed.
16. *Opening of e-Tenders:*—The bids shall be opened online through the e-GP website www.etenders.kerala.gov.in at the Police Head quarters, Vazhuthacaud, Thiruvananthapuram on the date and time mentioned above in the presence of the Bidders/ authorized representatives who wish to attend at the above address. If the tender opening date happens to be a holiday or non-working day due to any valid reason, the tender opening process will be done on the next working day at the same time and place specified. Any change in the opening date/time/venue due to other reasons shall be informed by way of Corrigendum published in the e-GP website. The Technical Bids will be evaluated by a Technical Evaluation Committee and those that do not conform to the specifications or to the satisfaction of the Committee will be rejected. The financial bids of the Technically qualified tenderers only will be considered for opening. The date of opening of financial bids will be intimated to the concerned technically qualified tenderers, over phone/Fax/e-mail. This will be within 7 to 10 days of evaluation of technical bid.

78. *Technical Evaluation*:—All tenderers who quote for the supply of above equipment are required to be ready for live demonstration to be held in the Conference Hall of the Police Headquarters, Tvpn. on 14-7-2017 at 10.30 a. m. (or any other venue which will be intimated in due course). In the event of firms not able to show live demonstration, they need to convince the Technical Evaluation Committee about such inability and resort to documentary/power point presentation with original product brochures/CDs/ scale models/videos/ slide shows etc. to the utmost satisfaction of the Technical Evaluation Committee. The Technical Evaluation Committee will be consisting of the following officials.

- (i) Inspector General of Police, Internal Security —  
Chairman (Ph. No. 0471-2444042)
- (ii) Superintendent of Police, Security—Member  
(Ph. No. 0471-2316897)
- (iii) Superintendent of Police, Internal Security—Member  
(Ph. No. 0471-2553377)
- (iv) Superintendent of Police, PCC—Member  
(Ph. No. 0471-2445965)
- (v) Principal PTC—Member  
(Ph. No. 0471-2323229)

(The Chairman of the Committee can co-opt any other technical member of his choice to the Committee for proper evaluation of the tendered item. Any clarification/doubts regarding the specification or related matters pertaining to the items tendered may be freely got cleared through the officers included in the above committee by contacting them in the numbers shown against their names above. The contact in Police headquarters will be Senior Superintendent, H& Mod. Section, Phone No. 0471-2722768-1265).

18. All Bidders who participates in e-tender should produce hard copies of all relevant documents related to e-tender at the time of technical evaluation, without fail.

19. *Note to Bidders*:

- (i) Bidders have to procure legally valid Digital Certificate (Class III) as per Information Technology Act, 2000 for digitally signing their electronic bids. Bidders can procure the same from any of the license certifying authority of India. For more details, please visit the e-GP website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in).

- (ii) Bidders are advised to note the tender ID and tender No. & date for future reference.
- (iii) All uploaded documents should contain the signature and the office seal of the bidder/ authorized persons and should be digitally signed while uploading. Documents uploaded without digitally signing shall entitle rejection of the tender.
- (iv) In the case of Foreign Equipments, the rate should be quoted in Indian Rupees. Preference will be given to those who are ready to supply the item without opening Letter of Credit. Ordinarily, no advance payment will be made for procuring the above item. In case advance payment has to be made, a clear case has to be made out by the tenderee. However this will be only on extraordinary circumstances.
- (v) For obtaining Digital Signature Certificate and help on e-tendering process, contact Kerala State IT Mission, e-Government Procurement PMU & Helpdesk, Basement Floor of Pension Treasury Building, Uppalam Road, Statue, Thiruvananthapuram. Phone 0471-2577088, 2577188, Toll free No. 18002337315. e-mail: [etendershelp@kerala.gov.in](mailto:etendershelp@kerala.gov.in), website [www.etenders.kerala.gov.in](http://www.etenders.kerala.gov.in) on all Government working days from 9.30 a. m. to 5.30 p. m.
- (vi) The State Police Chief is empowered to reject any tender without assigning any reason.
- (vii) For any clarifications regarding the terms and conditions in this tender notice or the tender document, please contact Additional Asst. Inspector General of Police, or Senior Superintendent H Branch, Police Headquarters, Vazhuthacaud, Thiruvananthapuram-10 on all Government working days from 10.30 a. m. to 5 p. m. Phone 0471-2721547 Fax: 0471-2726945.

*Note*:—Bidders are advised to go through the conditions in the notice inviting tender and the tender document carefully and comply to them avoid outright rejection of their tender.

For any litigation relating to this order, the jurisdiction will be Thiruvananthapuram City.

(Sd.)  
Police Headquarters,  
Thiruvananthapuram.

For Director General  
of Police & State Police  
Chief, Kerala.



Technical Education Department

ദർഘാസ് പരസ്യം

നമ്പർ പി1/576/2017. 2017 മേയ് 30.

കോട്ടയം സർക്കാർ പോളിടെക്നിക്ക് കോളേജിലെ ഇലക്ട്രിക്കൽ ആന്റ് ഇലക്ട്രോണിക്സ് എഞ്ചിനീയറിംഗ് ഡിപ്പാർട്ടുമെന്റിലേക്ക് ഉപകരണം വിതരണം ചെയ്യുന്നതിനായി മത്സരസ്വഭാവമുള്ളതും മുദ്രവച്ചതുമായ ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—3/2017-18.

അടങ്കൽ തുക—` 2,95,000.

നിരതദ്രവ്യം—ആകെ വിലയുടെ ഒരു ശതമാനം.

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—` 600 + വാറ്റ് 5% = ` 630

ഡ്യൂപ്ലിക്കേറ്റ്—` 300+ വാറ്റ് 5% = ` 315.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—28-6-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—29-6-2017, 1 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—29-6-2017, 3 മണി.

ദർഘാസ് ഫോറം തപാലിൽ ലഭിക്കുവാൻ 50 രൂപ തപാൽ കുലിയായി അയയ്ക്കേണ്ടതാണ്. പ്രിൻസിപ്പാളിന്റെ പേർക്ക് അയയ്ക്കാവുന്ന മണിയോർഡറായി മാത്രമേ ദർഘാസ് വില സ്വീകരിക്കുകയുള്ളൂ.

ദർഘാസിന്റെ വില ഓഫീസിൽ നേരിട്ട് പണമായി ഒടുക്കാവുന്നതാണ്. പോസ്റ്റൽ ഓർഡർ, ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് മുതലായവ സ്വീകാര്യമല്ല. ` 200 മുദ്രപ്പത്രത്തിൽ തയ്യാറാക്കിയ സമ്മതപത്രം ദർഘാസിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറവും കൂടുതൽ വിശദാംശങ്ങളും പ്രവൃത്തി സമയങ്ങളിൽ ഓഫീസിൽ നിന്നും ലഭിക്കുന്നതാണ്.

No. P1/576/2017. 30th May 2017.

Sealed and competitive tenders in the prescribed form are invited for the supply of Equipments for Electrical and Electronics Engineering Department of Government Polytechnic College, Kottayam at a total cost of 2,95,000.

Tender No.—3/2017-18.

EMD—1% of the Total Estimate value.

Cost of tender form:

Original—` 600 + (VAT 5%) 630.

Duplicate—` 300 + (VAT 5%) 315.

Date up to which tender form will be sold—28-6-2017, 3 p. m.

Last date and time of receipt of tender form—29-6-2017, 1 p. m.

Date and time of opening of tender—29-6-2017, 3 p. m.

Mode of remittance of the cost of tender Form :— In cash remittance in the College Office or by Money Order addressed to The Principal. Those who want tender form by post should remit an additional amount of ` 50 for each tender as postage charge. Postal Order, Cheque, Demand Draft are not acceptable as cost of tender form.

An Agreement in Kerala Stamp Paper worth ` 200 is to accompany the tender. Tender forms and more details of tender can be had from the College Office on all working days.

Government Polytechnic College, Kottayam.

(Sd.) Principal.

ദർഘാസ് ദീർഘിപ്പിക്കൽ പരസ്യം

നമ്പർ പി1/578/2017. 2017 ജൂൺ 2.

കോട്ടയം സർക്കാർ പോളിടെക്നിക്ക് കോളേജിലെ പോളിമർ ടെക്നോളജി വിഭാഗത്തിലേക്ക് ഉപകരണങ്ങൾ വിതരണം ചെയ്യുന്നതിനായി മത്സര സ്വഭാവമുള്ളതും മുദ്രവച്ചതുമായ ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

ദർഘാസ് നമ്പർ—02/2017-18.

അടങ്കൽ തുക—` 2,46,175

നിരതദ്രവ്യം—ആകെ വിലയുടെ ഒരു ശതമാനം.

ദർഘാസ് ഫോറത്തിന്റെ വില :

അസ്സൽ—` 500 + വാറ്റ് 5% = ` 525.

പകർപ്പ്—` 250 + വാറ്റ് 5% = ` 263.

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—27-6-2017, 3 മണി.

ദർഘാസ് ഫോറം സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-6-2017, 1 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—28-6-2017, 3 മണി.

ദർഘാസ് ഫോറം തപാലിൽ ലഭിക്കുവാൻ ` 50 തപാൽ കുലിയായി അയയ്ക്കേണ്ടതാണ്. പ്രിൻസിപ്പാളിന്റെ പേർക്ക് അയയ്ക്കാവുന്ന മണിയോർഡറായി മാത്രമേ ദർഘാസ് വില സ്വീകരിക്കുകയുള്ളൂ.

ദർഘാസിന്റെ വില ഓഫീസിൽ നേരിട്ട് പണമായി ഒടുക്കാവുന്നതാണ്. പോസ്റ്റൽ ഓർഡർ, ചെക്ക്, ഡിമാന്റ് ഡ്രാഫ്റ്റ് മുതലായവ സ്വീകാര്യമല്ല. ` 200-ന്റെ മുദ്രപ്പത്രത്തിൽ തയ്യാറാക്കിയ സമ്മതപത്രം ദർഘാസിനൊപ്പം സമർപ്പിക്കേണ്ടതാണ്. ദർഘാസ് ഫോറവും കൂടുതൽ വിശദാംശങ്ങളും പ്രവൃത്തി സമയങ്ങളിൽ ഓഫീസിൽനിന്നും ലഭിക്കുന്നതാണ്.

No. P1/578/2017.

2nd June 2017.

Sealed and competitive tenders in the prescribed form are invited for the supply of Equipments for Polymer Technology, Department of Government Polytechnic College, Kottayam at a total cost of ` 2,46,175

Tender No.—2/2017-18.

E. M. D.—1% of the total estimate value.

Cost of tender form :

Original—` 500 + VAT 5% = ` 525.

Duplicate—` 250 + VAT 5% = ` 263.

Date and time up to which tender form will be sold—27-6-2017, 3 p. m.

Last date and time of receipt of tender—28-6-2017, 1 p. m.

Date and time of opening of tender form—28-6-2017, 3 p. m.

Mode of remittance of the cost of tender form:— In cash remittance in the College Office or by Money Order addressed to the Principal. Those who want tender form by post should remit an additional amount of ` 50 for each tender as postage charge. Postal Order, Cheque, Demand Draft are not acceptable as cost of tender form.

An agreement in Kerala Stamp Paper worth ` 200 is to accompany the tender. Tender forms and more details of tender can be had from the College Office on all working days.

Government Polytechnic College,  
Kottayam.

(Sd.)  
Principal.

ലഘു ദർഘാസ് പരസ്യം

(1)

നമ്പർ സി/1696/2017/എം.ടി.ഐ. തൃശ്ശൂർ. 2017 മേയ് 2.

തൃശ്ശൂർ മഹാരാജാസ് ടെക്നോളജിക്കൽ ഇൻസ്റ്റിറ്റ്യൂട്ടിലെ സിവിൽ വകുപ്പിലെ മെറ്റീരിയൽ ടെസ്റ്റിംഗ് ലാബിലേക്ക് ആവശ്യമായ ഉപകരണങ്ങൾ വിതരണം ചെയ്യാൻ താൽപ്പര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

ക്രമ നമ്പർ	ദർഘാസ് നമ്പർ	ഇനം
1	1/17-18	ഇലക്ട്രോണിക് കമ്പ്രഷൻ ടെസ്റ്റിംഗ് മെഷീൻ (1 kN) —ഒരേണ്ണം
2	1/17-18	സ്പ്രിങ്ങ് ടെസ്റ്റിംഗ് അപ്പാറട്ടസ്—ഒരേണ്ണം
3	1/17-18	കമ്പ്രഷൻ ടെസ്റ്റിംഗ് മെഷീൻ 3000 kN ക്യാസിറ്റി (അനലോഗ് വേർഷൻ)— ഒരേണ്ണം
4	1/17-18	ഐസോഡ് ചാർപ്പി ഇംപാക്ട് ടെസ്റ്റിംഗ്—ഒരേണ്ണം
5	1/17-18	ഇലക്ട്രോണിക് ബാലൻസ് [Capacity not less than 2 Kg with least count 50 mg. Power coated body with stainless steel platform (water proof) or nearest specification]—ഒരേണ്ണം
6	1/17-18	ഇലക്ട്രോണിക് ബാലൻസ് [Capacity 19 Kg least count 1 gm (water proof)]—1 No.

ഏകദേശ അടങ്കൽ തുക—` 3,12,000

ദർഘാസുകളുടെ വില:

ഒറിജിനൽ—` 1103 (1,050+വാറ്റ്).

ഡ്യൂപ്ലിക്കേറ്റ്—` 551 (525+വാറ്റ്)

തപാൽ വഴി—` 1,153

ദർഘാസ് ഫോറത്തിന്റെ വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—3-7-2017, ഒരു മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—3-7-2017, 1.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—3-7-2017, 2 മണി.

ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി മുദ്രവച്ച കവരുകളിൽ പ്രിൻസിപ്പാൾ, മഹാരാജാസ് ടെക്നോളജിക്കൽ ഇൻസ്റ്റിറ്റ്യൂട്ട്, തൃശ്ശൂർ-20 എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ചു ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ 1% നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറുമാസം വരെ വില നിരക്കിൽ പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

No. C/1696/2017/MTI-Thrissur. 2nd May 2017.

Sealed tenders are invited for the supply of Equipments for the use of Meterial Testing Lab of Civil Department to Maharaja's Technological Institute, Thrissur.

Approximate Cost— 3,12,000.

Sl. No.	Tender No.	Name of Item	Specification	Quantity Required
(1)	(2)	(3)	(4)	(5)
1	1/17-18	Electronic Compression Testing Machine (1 kN)	Accuracy Grade:0.5 Loading Method : Dynamic Load, control; Manual Control power Source:AC220V, Specification: 1 kN	1 No.
2	1/17-18	Spring Testing Apparatus	Specifications Dimensions :730mm high × 310mm wide × 250mm front to back, Nett weight: 5 kg (without masses, hangers and springs)	1 No.

(1)	(2)	(3)	(4)	(5)
			Approximately 9 kg with massess hangers and springs packed weight: Approximately 15 kg. Packed volume. Approximately 0.12 m 3 set of springs: 21 different Springs Two identical springs for parallel tests, and a range of springs with rates of 20 N/m to 140N/m. Masses: Two sets: One set of 10g masses to give 10g to 500 g (including the 10g hanger) One set of 100g masses to give 100 g to 1 kg (including the 100g hanger) Hooks and parallel hanger brackets: Five hooks and two parallel hanger)	
3	1/17-18	Compression Testing Machine 3000 kN (Analogue Version)	Maximum capacity(kn) 3000kn 1st measuring Range (kn) 0-3000, Least count (kn) 5., 2nd measuring (kn) 0-1500 least count (kn) 2.5, 3rd Measuring Range (kn) 0-600 Least count (kn) 1, 4th Measuring Range, (kn) 0-300 Least count (kn) v0.5 Number of divisions on load measuring dial 600	1 No.
4	1/17-18	izod charpy impact testing machine	Model No. HZ-1702A, 1 No. Max capacity:Pendulam Pre Elevation 160 degree Load Way: Display: on the Dial Display: Needle Weight: 0-100kg. The speed of Pendulam Impact: V=3.5 m/S Pendulam Pre Elavation: 160 degree combact Center Distance: 0.335m. The Blade Radius: R=0.8+0.2mm. Temperature:15-35 Centigrade Degree Trademark : LIXIAN Specification: CE/ISO/ASTM/SGS.	
5	1/17-18	Electronic balance	Specifications:	1 No.
			(a) Capacity not less than 2kg with least count 50 mg. Powder coated body with stainless steel platform (Water proof) or nearest specification.	
6	1/17-18	Electronic balance	Capacity 19 kg. least count 1 g.m. (Water Proof)	1 No.
<p>The envelopes containing the tender should bear the superscription Tender No. 1/17-18. Due on 3-7-2017 at 1.30 p.m. and should be opened at 2p.m. and should be addressed to The Principal, Maharajas Technological Institute, Thrissur-20.</p> <p>Late tenders will not be accepted. The tenders will be opened in the presence of such of the tenderers or their authorised representatives who may be present at that time. The Principal reserves the right to accept or reject any tender without assigning any reason.</p> <p>Cost of tender form Original—` 1,103 (~ 1,050+VAT). Duplicate—` 551 (~ 525+VAT). By post (Original)—` 1,153.</p> <p>Last date and time of sale of tender form—3-7-2017, 1 p.m.</p> <p>Last date and time of receipt of tender—3-7-2017, 1.30 p.m.</p> <p>Date and time of opening of tender—3-7-2017, 2 p.m.</p> <p>Intending tenderers may on application to the unsigned to obtain the requisite tender form on which tenders should he submitted. Application for the tender form should be accompanied by a remittance of above prices fixed for the same and which is non-refundable under any circumstances. The tender forms are not transferable. Cost of tender form is only acceptable by money order or cash remittance to this office. As per condition the tenderer should send along with his tender an agreement executed and signed in Kerala Stamp Paper value of ` 200 and Earnest Money Deposit 1% of the total cost of article tendered. Tenders without agreement, tender form and Earnest Money Deposit will be rejected.</p>				

(2)		
ക്രമ നമ്പർ	ദർഘാസ് നമ്പർ	ഇനം
(1)	(2)	(3)
1	4/17-18	വയർ വുണ്ട് സിംഗിൾ ട്യൂബ്-റിയോ സ്റ്റാറ്റ്-600-Ohm 2 എ-6 എണ്ണം
2	4/17-18	വയർ വുണ്ട് സിംഗിൾ ട്യൂബ്-റിയോ സ്റ്റാറ്റ്-100-Ohm 5 എ-6 എണ്ണം
3	4/17-18	വയർ വുണ്ട് സിംഗിൾ ട്യൂബ്-റിയോ സ്റ്റാറ്റ്-11.5-Ohm 10 എ-3 എണ്ണം
4	4/17-18	വയർ വുണ്ട് സിംഗിൾ ട്യൂബ്-റിയോ സ്റ്റാറ്റ്-100-Ohm 2 എ-6 എണ്ണം
5	4/17-18	മുവിങ്ങ് കോയിൽ വോൾട്ട് മീറ്റർ 0-150 V-300-600-5 എണ്ണം
6	4/17-18	മുവിങ്ങ് കോയിൽ വോൾട്ട് മീറ്റർ 0-50 V-2 എണ്ണം
7	4/17-18	മുവിങ്ങ് കോയിൽ അമ്മീറ്റർ 0-50എ-6 എണ്ണം
8	4/17-18	മുവിങ്ങ് കോയിൽ അമ്മീറ്റർ 0-10എ/20എ-6 എണ്ണം
9	4/17-18	മുവിങ്ങ് കോയിൽ അമ്മീറ്റർ 0-5എ-3 എണ്ണം
10	4/17-18	മുവിങ്ങ് കോയിൽ അമ്മീറ്റർ 0-1എ-3 എണ്ണം
11	4/17-18	മുവിങ്ങ് അയൺ വോൾട്ട് മീറ്റർ 0-300V-6 എണ്ണം
12	4/17-18	മുവിങ്ങ് അയൺ വോൾട്ട് മീറ്റർ 0-600V-6 എണ്ണം
13	4/17-18	മുവിങ്ങ് അയൺ വോൾട്ട് മീറ്റർ 0-150-300-600V-6 എണ്ണം
14	4/17-18	മുവിങ്ങ് അയൺ അമ്മീറ്റർ 0-50എ-6 എണ്ണം
15	4/17-18	മുവിങ്ങ് അയൺ അമ്മീറ്റർ 0-5/10എ-6 എണ്ണം
16	4/17-18	വാട്ട് മീറ്റർ (UPF) 5/10A, 150, 300, 600V-6 എണ്ണം
17	4/17-18	വാട്ട് മീറ്റർ (LPF) 5/10A, 150, 300, 600V-6 എണ്ണം
18	4/17-18	വാട്ട് മീറ്റർ (LPF) 2.5/5A-75-150-300V-6 എണ്ണം

(1)	(2)	(3)
19	4/17-18	വാട്ട് മീറ്റർ (UPF) 10/20A 150-300-600V-6 എണ്ണം
20	4/17-18	സിംഗിൾ ഫേസ് ഓടോ ട്രാൻസ്ഫോർമർ-0-270V 15A-3 എണ്ണം
21	4/17-18	ത്രീ ഫേസ് ഓടോ ട്രാൻസ്ഫോർമേഴ്സ്-0 - 415V 30A-2 എണ്ണം
22	4/17-18	ത്രീ ഫോയിന്റ് സ്റ്റാർട്ടേഴ്സ് 220V 30A-3 എണ്ണം
23	4/17-18	ടൂ ഫോയിന്റ് സ്റ്റാർട്ടേഴ്സ് 220V 30A-2 എണ്ണം
24	4/17-18	സിംഗിൾ ഫേസ് എനർജി മീറ്റർ ഇണ്ടക്ഷൻ ടൈപ്പ് 15എ/250V-3 എണ്ണം
25	4/17-18	മൾട്ടി മീറ്റർ (ഡിജിറ്റൽ ടൈപ്പ്) Voltage, resistance, AC/DC measures-3 എണ്ണം

ദർഘാസുകളുടെ വില :

- ഒറിജിനൽ— ` 788 ( ` 750+വാറ്റ്).
- ഡ്യൂപ്ലിക്കേറ്റ്— ` 394 ( ` 375+വാറ്റ്)
- തപാൽ വഴി— ` 838 ( ` 188+ തപാൽ ചെലവ്)

ദർഘാസ് ഫോറത്തിന്റെ വിൽപനയുടെ അവസാന തീയതിയും സമയവും—19-7-2017, 1 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—19-7-2017, 1.30 മണി.

ദർഘാസ് ഫോറം തുറക്കുന്ന തീയതിയും സമയവും—19-7-2017, 2 മണി.

ദർഘാസ് വില പണമായിട്ടോ, മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി മുദ്രവച്ച കവറുകളിൽ പ്രിൻസിപ്പാൾ, മഹാരാജാസ് ടെക്നോളജിക്കൽ ഇൻസ്റ്റിറ്റ്യൂട്ട്, തൃശ്ശൂർ എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ചു ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ 1% നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർപത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറുമാസം വരെ വില നിരക്കിൽ പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

No. C-1063/2017/MTI. 15th May 2017.

Sealed tenders are invited for the supply of Equipments for the use of Electrical Machine lab of Electrical Engineering Department of Maharajas Technological Institute, Thrissur.

Sl. No.	Tender No.	Name of Item	Specifications	Quantity Required
(1)	(2)	(3)	(4)	(5)
1	4/17-18	Wire wound Single Tube	Rheostat 600 Ohm 2A	6 Nos.
2	4/17-18	Wire wound Single Tube	Rheostat 100 Ohm 5A	6 Nos.
3	4/17-18	Wire wound Single Tube	Rheostat 11.5 Ohm 10A	3 Nos.
4	4/17-18	Wire wound Single Tube	Rheostat 100 Ohm 2A	6 Nos.
5	4/17-18	Moving Coil Voltmeter	0-150v-300-600v	5 Nos.
6	4/17-18	Moving Coil Voltmeter	0-50v	2 Nos.
7	4/17-18	Moving Coil Ammeter	0-50A	6 Nos.
8	4/17-18	Moving Coil Ammeter	0-10A/20A	6 Nos.
9	4/17-18	Moving Coil Ammeter	0-5A	3 Nos.
10	4/17-18	Moving Coil Ammeter	0-1A	3 Nos.
11	4/17-18	Moving Iron Voltmeter	0-300v	6 Nos.
12	4/17-18	Moving Iron Voltmeter	0-600v	6 Nos.
13	4/17-18	Moving Coil Voltmeter	0-150-300-600v	6 Nos.
14	4/17-18	Moving Iron Voltmeter	0-50A	6 Nos.
15	4/17-18	Moving Iron Ammeter	0-5/10A	6 Nos.
16	4/17-18	Waltmeter (UPF)	5/10A, 150,300,600v	6 Nos.
17	4/17-18	Waltmeter (LPF)	5/10A, 150,300,600v	6 Nos.
18	4/17-18	Waltmeter (LPF)	2.5/5A, 75-150-300v	6 Nos.
19	4/17-18	Waltmeter (UPF)	10/20A, 150-300-600v	6 Nos.
20	4/17-18	Single Phase Auto Transformer	0-270V 15A	3 Nos.
21	4/17-18	3 Phase Auto Transformers	0-415v 30 A	2 Nos.
22	4/17-18	3 Point Starters	220 V 30 A	3 Nos.
23	4/17-18	2 Point Starters	220 V 30 A	2 Nos.
24	4/17-18	Single Phase Energy Meter	(Induction type 15A/250V)	3 Nos.
25	4/17-18	Multimeter (Digital type)	Voltage, current resistance, AC/DC	3 Nos.

The envelopes containing the tender should bear the superscription Tender No. 4/17-18 - Due on 19-7-2017 at 1.30 p.m. and should be addressed to The Principal, Maharajas Technological Institute, Thrissur-20.

Last date for the receipt of the tender will be 19-7-2017 at 1.30 p.m. Late tenders will not be accepted. The tenders will be opened at 2 p. m. on 19-7-2017 in the presence of such of the tenders or their authorised representatives who may be present at that time. The Principal reserves the right to accept or reject any tender without assigning any reason. Approximate estimate of the items comes to ` 2,17,100.

Cost of tender form:

Original—` 788 ( ` 750+VAT).

Duplicate—` 394 ( ` 375+VAT).

By post (Original)—` 838

( ` 788+Postal Charges).

Last date and time of sale of tender form—19-7-2017, 1 p. m.

Last date and time of receipt of tender—19-7-2017, 1.30 p. m.

Date and time of opening of tender—19-7-2017, 2 p. m.

Intending tenderers may on application to the undersigned to obtain the requisite tender form on which tenders should be submitted. Application for the tender form should be accompanied by a remittance of above prices fixed for the same and which is non-refundable under any circumstances. The tender forms are not transferable. Cost of tender form is only acceptable by money order or cash remittance to this office. As per condition the tenderer should send along with his tender an agreement executed and signed in Kerala Stamp Paper value of ` 200 and earnest money deposit 1% of the total cost of article tendered. Tenders without agreement, tender form and Earnest Money deposit will be rejected.

(3)

നമ്പർ സി/1697/2017/എം.ടി.ഐ.

2017 മേയ് 15.

തൃശ്ശൂർ മഹാരാജാസ് ടെക്നോളജിക്കൽ ഇൻസ്റ്റിറ്റ്യൂട്ടിലെ സിവിൽ വിഭാഗത്തിലെ കോൺക്രീറ്റ് ലാബിലേക്ക് ആവശ്യമായ താഴെ പറയുന്ന യന്ത്രോപകരണങ്ങൾ വിതരണം ചെയ്യാൻ താൽപര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർശനസൂകൾ ക്ഷണിക്കുന്നു.

ദർശനസൂകൾ നമ്പർ—2/2017-18.

ദർശനസൂകളുടെ വില:

ഒറിജിനൽ—` 788 ( ` 750+വാറ്റ്).

ഡ്യൂപ്ലിക്കേറ്റ്—` 394 ( ` 375+വാറ്റ്)

തപാൽ വഴി—` 838 ( ` 788+തപാൽ ചിലവ്)

ദർഘാസ് ഫോറത്തിന്റെ വിൽപനയുടെ അവസാന തീയതിയും സമയവും—17-7-2017, 1 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—17-7-2017, 1.30 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—17-7-2017, 2 മണി.

ദർഘാസ് വില പണമായിട്ടോ, മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി മുദ്രവച്ച കവറുകളിൽ പ്രിൻസിപ്പാൾ, മഹാരാജാസ് ടെക്നോളജിക്കൽ ഇൻസ്റ്റിറ്റ്യൂട്ട്, തൃശ്ശൂർ-20 എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ചു ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ 1% നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറുമാസം വരെ വില നിരക്കിൽ പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

No. C/1697/2017/MTI. 15th May 2017.

Sealed tenders are invited for the supply of following Instruments for the use of Concrete Lab of Civil Department of Maharaja's Technological Institute, Thrissur.

The envelopes containing the tender should bear the Superscription Tender No. 2/2017-18. Due on 17-7-2017 at 1.30 p.m. and should be addressed to The Principal, Maharajas Technological Institute, Thrissur-20.

Last date for the receipt of the tender will be 17-7-17 at 1.30 p.m. Late tenders will not be accepted. The tenders will be opened at 2 p.m. on 17-7-2017 in the presence of such of the tenderers or their authorised representatives who may be present at that time. The Principal reserves the right to accept or reject any tender without assigning any reason. Approximate estimate of the items comes to ` 2,26,350.

Tender No.—2/2017-18.

Cost of tender form :

Original—` 788 (` 750+VAT).

Duplicate—` 394 (` 375+VAT).

By post (Original)—` 838 (` 788+Postal Charges).

Last date and time of sale of tender form—17-7-2017, 1 p.m.

Last date and time of receipt of tender—17-7-2017, 1.30 p.m.

Date and time of opening of tender—17-7-2017, 2 p.m.

Intending tenderers may on application to the undersigned to obtain the requisite tender form on which tenders should be submitted. Application for the tender form should be accompanied by a remittance of above prices fixed for the same and which is non-refundable under any circumstances The tender forms are not transferable. Cost of tender form is only acceptable by money order or cash remittance to this office. As per condition the tenderer should send along with his tender an agreement executed and signed in Kerala Stamp Paper value of ` 200 and Earnest Money Deposit 1% of the total cost of article tendered. Tenders without agreement, tender form and Earnest Money Deposit will be rejected.

**Details of Items**

<i>Sl. No.</i>	<i>Name of Item</i>	<i>Specification</i>	<i>Quantity Required</i>
(1)	(2)	(3)	(4)
1	Slump test apparatus	Conforming to IS 7320 Steel body (20×10×30cm) with base plate having cleats, swivel handle and tamping rod 16 mm dia × 60 cm long having IS certification mark IS 10086	2 Nos.
2	Compaction factor apparatus	Conforming to IS 5515 made of gun metal moulds with hoppers and receiver assembly, tamping rod 16 mm dia × 60cm long.	1 No.
3	Vicates apparatus	Conforming to IS 5513 consist of vicats mould, glass base plate, initial and final needle, consistency plunger (in plastic case), mild steel plate.	3 Nos.
4	IS sieve 90 micron	Conforming to IS460 ISS brass sieve with lid and plan	5 Nos.
5	Electronic precision weighting balance for lab	Digital display with capacity 1 kg. sensitivity 5 mgm.	1 No.

(1)	(2)	(3)	(4)	(1)	(2)	(3)	(4)
6	Le Chatelier equipment	Conforming to IS 5514, 30mm dia, 30 mm height splitcylinder with indicating armsm glass plates and lead weight.	2 Nos.	11	Sprit level	1. Aluminium extrusion profile for none warp or twist. Thickness : 1.5mm+/- 0.1mm. 2. Three fixed vials with two grade accuracy 0.5mm/m or 1.0mm/m. 3. Double milled surface for high flatness (optional). 4. Two straight shape handles. 5. Strong holding rare earth magnests (optional). 6. Two big hanging holes on end caps for covinient storage.	7 Nos.
7	Cylindrical moulds	Cast iron mould 6 mm thick as per IS specification 10 mm dia 200 mm height, conforming to IS-518 & IS 10086	6 Nos.				
8	Cube moulds	150×150×150mm size machine inner face made of cast iron. Conforming to IS-518 & IS 10086	6 Nos.				
9	Analytical weighting balance	Capacity : 320g, accuracy : 0.0001g, Readability : 0.1 mg, Repeatability: 0.1mg, Linearity: +0.4mg, Settling time (typical) : 5s, Adjustment with internal weights on push button, Adjustment with external weights 200g, Sensitivity temperature drift : 2.5ppm/° C, Interfaces RS232-C, Sub-D 9 pin, Size of weighting pan 0 80mm Free height above weighting pan : 237mm, Dimensions 245×321×344mm, Weighting technology: lectromagenetic transducer, Display: LED with Brilliant backlit etc.	1 No.	12	Hoe	Forged, tempered head forgreater strength, long service life and superior blade sharpness, 30" Long Northern Ash wood handle with stands heavy weed chopping, Sharpened blade edge penetrates ground easily, slices through weeds easily, Ox-eye connection to extra-thick handle.	2 Nos.
				13	Wooden float	Made of the best top quality clear heart teakwood, size 30cm×10cm, 1.5 cm thick.	5 Nos.
				14	Measuring jar	Capacity 1000ml, made of plastic.	3 Nos.
				15	Measuring jar	Capacity 500ml, made of plastic.	3 Nos.
10	Shovel	Steel blade is tempered for strength, seccure footing with forward turned steps, durable, hardwood handle.	2 Nos.	16	Measuring jar	Capacity 250ml, made of plastic.	3 Nos.
				17	Metal Sheet	Size of 1.5m×2m.	2 Nos.
				18	Steel rule	length 50 mm	2 Nos.
				19	Cylindrical containers	Durable hardwood handle.	4 Nos.

(4)

നമ്പർ സി/1705/2017/എം.ടി.ഐ. 2017 മേയ് 15.

തൃശ്ശൂർ മഹാരാജാസ് ടെക്നോളജിക്കൽ കോളേജിലെ മെക്കാനിക്കൽ വർക്ക്ഷോപ്പിലേക്ക് ആവശ്യമായ താഴെ പറയുന്ന യന്ത്രോപകരണങ്ങൾ വിതരണം ചെയ്യാൻ താൽപര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർശാസുകൾ ക്ഷണിക്കുന്നു.

ദർശാസ നമ്പർ—3/2017-18.

ദർശാസ ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—` 630 (` 600+വാറ്റ്).

ഡ്യൂപ്ലിക്കേറ്റ്—` 315 (` 300+വാറ്റ്)

തപാൽ വഴി—` 680 (` 630+50 തപാൽ ചെലവ്)

ദർശാസ ഫോറത്തിന്റെ വിൽപനയുടെ അവസാന തീയതിയും സമയവും—14-7-2017, 1 മണി.

ദർശാസ സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—14-7-2017, 1.30 മണി.

ദർശാസ തുറക്കുന്ന തീയതിയും സമയവും—14-7-2017, 2 മണി.

ദർശാസ വില പണമായിട്ടോ മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർശാസ നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി മുദ്രവച്ച കവറുകൾ പ്രിൻസിപ്പാൾ, മഹാരാജാസ് ടെക്നോളജിക്കൽ ഇൻസ്റ്റിറ്റ്യൂട്ട്, തൃശ്ശൂർ എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർശാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർശാസ പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ 1% നിരതദ്രവ്യവും ` 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർശാസ തുറക്കുന്ന തീയതി മുതൽ ആറുമാസം വരെ വില നിരക്കിൽ പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർശാസ പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

No. C/1705/2017/MTI. 15th May 2017.

Sealed tenders are invited for the supply of following Equipments for the use of Mechanical Workshop of Maharajas Technological Institute, Thrissur.

The envelopes containing the tender should bear the superscription Tender No. 3/2017-18 - Due on 14-7-2017 at 1.30 p.m. and should be addressed to The Principal, Maharajas Technological Institute, Thrissur—20.

Last date for the receipt of the tender will be on 14-7-2017 at 1.30 p.m. Late tenders will not be accepted. The tenders will be opened at 2 p.m. on 14-7-2017 in the presence of such of the tenderers or their authorised representatives who may be present at that time. The Principal reserves the right to accept or reject any tender without assigning any reason. Approximate estimate of the items comes to ` 1,72,000.

Tender No.—3/2017-18.

Cost of tender form :

Original—` 630 (` 600+VAT).

Duplicate—` 315 (` 300+VAT).

By Post (Original)—` 680 (` 630+Postal Charges).

Last date and time of sale of tender form—14-7-2017, 1 p.m.

Last date and time of receipt of tender—14-7-2017, 1.30 p.m.

Date and time of opening of tender—14-7-2017, 2 p.m.

Intending tenderers may on application to the undersigned to obtain the requisite tender form on which tenders should be submitted. Application for the tender form should be accompanied by a remittance of above prices fixed for the same and which is non-refundable under any circumstances. The tender forms are not transferable. Cost of tender form is only acceptable by money order or cash remittance to this office. As per condition the tenderer should send along with his tender an agreement executed and signed in Kerala Stamp Paper value of ` 200 and Earnest Money Deposit 1% of the total cost of article tendered. Tenders without agreement, tender form and Earnest Money Deposit will be rejected.

**Details of Items**

Sl. No.	Name of Item	Specifications	Quantity Required
(1)	(2)	(3)	(4)
1	Surface Grinder	Working Surface of the table: 225x450mm, Maximum hight from table to grinding wheel- 275mm, vertical feed/ cross feed graduation .01mm, Cross feed graduation.05mm, Spindle feed-2800-2900rpm, Size of grinding wheel (Dia x width x bore) 200 x 25x31.75mm, Electric motor recomented— 075KW, Magnetic chuck size - 9"x18", coolant system with fittings, wheel balancing stand, etc.	1 No.
2	UPS	1 KVA with Battery	1 No.

Maharaja's Technological Institute, Thrissur.

(Sd.)  
Principal.



SHORT TENDER NOTICES

(1)

No. D1/1958/2016. 26th May 2017.

Sealed tenders are invited for the supply of Equipments/Consumables for Government Engineering College, Thrissur.

Sl. No.	Tender No., Name of Lab Items & Specification	Approximate Cost
1	D1/34/2017-18—Civil Engineering—Data Acquisition System	~ 4,50,000
2	D1/35/2017-18—Electrical Engineering—NI DAQ PCIe AQ PCIe6353 Control Board and related Accessories	~ 4,89,000

Cost of tender form—~ 1,418 + Postal Charges.

Last date and time of issue of tender form—29-6-2017, 12 Noon.

Last date and time of receipt of tender form—29-6-2017, 2 p. m.

Date and time of opening of tender—30-6-2017, 11 a. m.

Intending tenderers may obtain the requisite tender form from Principal, Govt. Engineering College, Thrissur on cash remittance of cost of tender form + Postal charge. Tender forms are not transferable. Late tenders will not be accepted. Application for the tender form should be accompanied by cash remittance, as per the price fixed for the tender form.

Cheques, Postage Stamps etc. will not be accepted towards the cost of the forms nor the forms will be sent by V. P. P.

Tenders should be accompanied by EMD of 1% of the amount by DD drawn in favour of the Principal, Govt. Engineering College, Thrissur with an agreement in Kerala Stamp Paper worth ~ 200. Details can be had from the Govt. Engineering College Office during working hours.

(2)

No. D2/2094/17/GECTCR. 30th May 2017.

Sealed tenders are invited for the supply of following items for Government Engineering College, Thrissur.

Sl. No.	Tender No., Name of department, Items & Specification	Approximate Cost
1	D2/29/2017-18—Chemical Engineering—Experimental set up for electrochemical flow cell	~ 1,50,000
2	D2/32/2017-18—Civil Engineering—Workstation	~ 2,00,000
3	D2/33/2017-18—Chemical Engineering—Fume exhaust hood	~ 2,40,000

Cost of tender form—~ 630 + Postal Charges for Sl. No. 1, 2, ~ 788 + Postal Charges for Sl. No. 3.

Last date and time of issue of tender form—3-7-2017, 2 p. m. for Sl. No. 1; 4-7-2017, 2 p. m. for Sl. No. 2; 5-7-2017, 2 p. m. for Sl. No. 3.

Last date and time of receipt of tender form—3-7-2017, 2 p. m. for Sl. No. 1; 4-7-2017, 2 p. m. for Sl. No. 2; 5-7-2017, 2 p. m. for Sl. No. 3.

Date and time of opening of tender—4-7-2017, 11 a. m. for Sl. No. 1; 5-7-2017, 11 a. m. for Sl. No. 2; 6-7-2017, 11 a. m. for Sl. No. 3.

Total AS—~ 5,90,000, Phone No. 0487 2334144

Website.—www.gectcr.ac.in

Intending tenderers may obtain the requisite tender form from Principal, Govt. Engineering College, Thrissur on cash remittance of cost of tender form + Postal charge. Tender forms are not transferable. Late tenders will not be accepted. Application for the tender form should be accompanied by cash remittance, as per the price fixed for the tender form. Cheques, Postage Stamps etc. will not be accepted towards the cost of the forms nor the forms will be sent by V. P. P.

Tenders should be accompanied by EMD of 1% of the amount (subject to a minimum of ~ 1,500) by DD drawn in favour of the Principal, Govt. Engineering College, Thrissur with an agreement in Kerala Stamp Paper worth ~ 200. Details can be had from the Govt. Engineering College Office during working hours.

Government Engineering College, Thrissur.

(Sd.)  
Principal.

ദർഘാസ് പരസ്യം

[നമ്പർ സി.ഇ.-01-2017-18]

നമ്പർ സി.ഇ.09/2017.

2017 ജൂൺ 6.

ഷൊർണ്ണൂർ ഐ. പി. ടി. ആന്റ് ഗവൺമെന്റ് പോളിടെക്നിക് കോളേജിലെ സ്റ്റേറ്റ് ഫോർ യു കോഴ്സിലെ വിദ്യാർത്ഥികൾക്ക് ആവശ്യമായ “ലാപ്ടോപ്പുകൾ” (11 എണ്ണം) വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച മത്സരസ്വഭാവമുള്ള ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

അടങ്കൽ തുക- ~ 4,40,000, നിരതദ്രവ്യം ~ 4,400 ദർഘാസുകൾ അടക്കം ചെയ്യുന്ന കവറിനു പുറത്ത് ‘പ്രിൻസിപ്പാൾ, ഐ. പി. ടി. ആന്റ് ഗവ. പോളിടെക്നിക് കോളേജ്, കവറ, ഷൊർണ്ണൂർ, പാലക്കാട് ജില്ല’ എന്ന വിലാസം രേഖപ്പെടുത്തേണ്ടതും ‘ദർഘാസ് നമ്പരായ സി. ഇ. 01/2017-18’, ദർഘാസിന്റെ പേരായ സ്റ്റേറ്റ് ഫോർ യു കോഴ്സിലെ വിദ്യാർത്ഥികൾക്ക് ആവശ്യമായ “ലാപ്ടോപ്പുകൾ” വിതരണം ചെയ്യുന്നതിനുള്ള ദർഘാസ്” എന്ന് കവറിനു മുകളിലായി മുദ്രാങ്കിതം ചെയ്യേണ്ടതുമാണ്.

നിശ്ചിത ഫോറത്തിലുള്ള ദർഘാസുകൾ ഫോറത്തിന്റെ വിലയായി ~ 900 + വിൽപ്പന നികുതി 45 (ആകെ ~ 945) ഓഫീസിൽ അടച്ച് നേരിട്ടോ തപാൽ മാർഗ്ഗം ആവശ്യപ്പെടുമ്പോൾ ദർഘാസ് ഫോറത്തിന്റെ വിലക്കുപുറമേ തപാൽ നിരക്കായി ~ 40 അടയ്ക്കേണ്ടതാണ്. ദർഘാസ് ഫോറത്തിന്റെ ഇരട്ടിപ്പു പകർപ്പുകൾ ~ 450 + വാറ്റ് ~ 22.50 ആകെ ~ 472.50 അടച്ചാൽ ആവശ്യമുള്ളവർക്ക് നൽകുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വിലയായി അടച്ച തുക യാതൊരു കാരണവശാലും മടക്കി നൽകുന്നതല്ല. ദർഘാസുകൾ കൈമാറ്റം ചെയ്യാൻ പാടുള്ളതല്ല.

ദർഘാസുകൾ ഈ കാര്യാലയത്തിൽ നിന്നും 3-7-2017 രാവിലെ 11 മണിവരെ വാങ്ങാവുന്നതും വാങ്ങിയ ദർഘാസുകൾ 3-7-2017 ഉച്ചയ്ക്ക് 3 മണിവരെ സ്വീകരിക്കുന്നതും ആയിരിക്കും. മേൽ കാണിച്ച തീയതിയിലും സമയത്തിനുള്ളിലും സ്വീകരിക്കപ്പെടുന്ന ദർഘാസുകൾ 4-7-2017 രാവിലെ 11 മണിക്ക് ഹാജരുള്ള ദർഘാസുകാരുടെയോ അധികാരപ്പെടുത്തുന്നവരുടെയോ സാന്നിധ്യത്തിൽ തുറക്കുന്നതുമായിരിക്കും.

നിശ്ചിത ഫോറത്തിലല്ലാത്തതും, നിശ്ചിത തീയതിക്കും സമയത്തിനുള്ളിലല്ലാതെയും ലഭിക്കുന്ന ദർഘാസുകളും യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. കൂടുതൽ വിവരങ്ങൾ ഈ കാര്യാലയത്തിൽ നിന്നും അറിയാവുന്നതാണ്.

[No. CE 01/2017-18]

No. CE 09/2017.

6th June 2017.

Sealed competitive tenders are invited for the supply of Laptops (11 Nos.) for the STEP 4 U students of IPT & GPTC Shoranur as list specified below.

Approximate Cost—` 4,40,000

EMD—` 4,400.

Tenders should be addressed Tenders should be addressed to the Principal, IPT & GPTC, Shoranur in a sealed cover with the Tender No. CE 01/2017-18, Tender Name, supply of Laptops (11 Nos.) for the STEP 4 U students, duly superscribed on the cover.

Tender forms in the prescribed form can be obtained from the office (CE CELL) of the Principal, IPT & GPTC Shoranur either in person on cash remittance of ` 900 + VAT ` 45 (Total ` 945) or by post through Money Order with postage charge of ` 40 in addition to the cost of tender form, if the same is to be send by post. Duplicate copies of the tender form are also available on payment of ` 450 + VAT ` 22.5 (Total ` 472.5). The cost of tender form once paid will not be refunded under any circumstances. Tender forms are not transferable too.

The last date and time for the sale of tender form is up to 11 a. m. on 3-7-2017 and the last date of receipt of tender form is up to 3 p. m. on 3-7-2017. Received tenders will be opened at 11 a. m. on 4-7-2017 at the office of the undersigned in presence of tenderers of their authorized nominees who may be present at that time.

Intending tenderers shall either submit the tenders directly of this office or send the same so as to reach the undersigned on the due date and time mentioned above. No tender received after the specified date and time will be accepted on any account. Tenders which are not in the prescribed form, not stipulating the period of firmness and with price variation clauses and or subject to prior sale conditions are liable to be rejected. Other details can be had from the office of the undersigned on all working days.

**Specification**

1. Laptop

- \* Description-HP 240 G5
- \* Intel Core i3-6006U processor or similar
- \* chipset-integrated
- \* system memory-4 GB DDR4-2133 SDRAM.
- \* Hard drive - 500 GB SATA (7200 rpm)
- \* Optical drive-DVD Drive\
- \* Display-14 “diagonal HD SAV LED-backlit (1366 × 768)
- \* Audio/ visual -HD audio with DTS studio sound, integrated stereo speaker, integrated dual array microphone in, optional 720 HD webcam
- \* Communications-integrated 10/100 /1000 GbE
- \* integrated wireless optional 802.11 b/g(1)n, Bluetooth TM 4.0
- \* Key board-Full sized textured black island-style keyboard, touchpad with multi touch gesture enabled, tapes enabled as default, support modern gestures
- \* Pointing device- touchpad with 2 pick button, Multi touch gestures supported
- \* battery-Primary battery (3 cell-31wh li-on
- \* interfaces/ports-(VGA one,HDMI-1, headphone microphone combo-one, power connector-one, RJ/45-Ethernet-one, USB 3.0-one, USB 2.0-two, multy media reader slot supporting SD,SDXC-one)
- \* Operating system-Win 10 pro
- \* security hardware-security lock slot
- \* System dimation 34.54×24.15×2.39 cm
- \* Certifications-UL, CSA, FCC compliance ENERGY STAR, EPEAT-Gold, green peace certification
- \* Warranty-1 year onsite warranty with ADP

Office of the Principal,  
Institute of Printing Technology &  
Govt. Polytechnic College, Shoranur.

(Sd.)  
Principal.

ലഘു ദർഘാസ് പരസ്യം

(1)

നമ്പർ ഡി1/2396/2017/GECWYD. 2017 മേയ് 30.

വയനാട് ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജിലെ മെക്കാനിക്കൽ എഞ്ചിനീയറിംഗ് വകുപ്പിലേക്ക് 3ഡി പ്രിൻ്റർ വിതരണം ചെയ്യുന്നതിന് മുദ്രവെച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

അടങ്കൽ തുക—` 4,72,500.

നിരതദ്രവ്യം—` 4,725.

ദർഘാസ് ഫോറത്തിന്റെ വില:

ഒറിജിനൽ—` 1,000+5% വാറ്റ് =1,050.

ഡ്യൂപ്ലിക്കേറ്റ്—` 525.

തപാൽ വഴി—` 1,085.

ദർഘാസ് ഫോറത്തിന്റെ വിൽപനയുടെ അവസാന തീയതിയും സമയവും—28-6-2017, ഒരു മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-6-2017, 2 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—28-6-2017, 3 മണി.

ദർഘാസുകൾ പ്രിൻസിപ്പാൾ, ഗവ. എഞ്ചിനീയറിംഗ് കോളേജ്, വയനാട്, തലപ്പുഴ പി. ഒ., മാനന്തവാടി-670 644 എന്ന വിലാസത്തിൽ അയച്ചു തരേണ്ടതും കവറിനു പുറത്ത് ദർഘാസ് നമ്പരും ഇനത്തിന്റെ പേരും രേഖപ്പെടുത്തേണ്ടതുമാണ്.

ദർഘാസുകൾ ആവശ്യമുള്ളവർക്ക് ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജ്, വയനാട് ഓഫീസിൽ നിന്നും നേരിട്ട് ` 1,050-ന് 28-6-2017 ഒരു മണി വരെ ഓഫീസ് വേളയിൽ ലഭിക്കുന്നതാണ്. തപാലിൽ വേണ്ടവർ ` 1,085-ന്റെ മണിയോർഡർ സഹിതം പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജ്, വയനാട്, തലപ്പുഴ പി. ഒ., മാനന്തവാടി-670 644 എന്ന വിലാസത്തിൽ അയച്ചു തരേണ്ടതാണ്. ദർഘാസുകൾ ലഭിക്കേണ്ട അവസാന തീയതി 28-6-2017, 2 മണി ആകുന്നു. വൈകിക്കിട്ടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും മടക്കി കൊടുക്കുന്നതല്ല. ആവശ്യമെങ്കിൽ ദർഘാസ് റദ്ദ് ചെയ്യാനുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്. ദർഘാസുകൾ 28-6-2017, 3 മണിക്ക് ഹാജരായിട്ടുള്ളവരുടെ സാന്നിധ്യത്തിൽ തുറന്ന് പരിശോധിക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ഡി. ഡി., ചെക്ക്, പോസ്റ്റൽ ഓർഡർ തുടങ്ങിയ രൂപത്തിൽ സ്വീകരിക്കുന്നതല്ല. ഇനങ്ങളെപ്പറ്റിയുള്ള വിശദവിവരങ്ങൾ ദർഘാസിനോടൊപ്പം ലഭിക്കുന്നതാണ്. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോറങ്ങൾ ` 525-ന് ലഭ്യമാണ്. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ 1% നിരതദ്രവ്യവും, ` 200 വിലയുള്ള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

No. D1/2396/2017/GECWYD. 30th May 2017.

Sealed tenders are invited for the supply of 3D Printer for the use of Mechanical Engineering Department of Engineering College, Wayanad.

P. A. C.—` 4,72,500.

EMD—` 4,725.

The tenders should be superscribed the Tender No. 07/2017-18 due on 28-6-2017 at 2 p.m. and addressed to the Principal, Government Engineering College, Wayanad. Late tenders will not be accepted. The tenders will be opened at 3 p.m. on 28-6-2017 in the presence of such of the tenderers or their authorised representatives who may be present at the time. Intending tenderers may on application to the Principal, Government Engineering College, Wayanad obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance ` 1,050 which is the price fixed for a form/set of form and which is not refundable under any circumstances. Those who need the tender form by post should send M. O. ` 1,085 to the Principal, Government Engineering College, Wayanad. The tender forms are not transferable. Detailed specification of the item will be obtained from the Office along with tender form. Sale of tender forms will be closed at 1 p.m. on 28-6-2017. DD/Cheque/Postage Stamps etc. will not be accepted towards the cost of the tender forms not will forms be sent by VPP. Duplicate tender forms, if required will be issued at ` 525 per copy. As per condition the tenderer should send along with his tender a preliminary agreement executed and signed in Kerala Stamp Paper value of ` 200 and Earnest Money Deposit 1% of the total cost of articles tendered. Tenders without agreement, tender form and Earnest Money Deposit will be rejected.

DETAILED ITEMS WITH SPECIFICATION

<i>Item with Specification</i>	<i>Quantity</i>
(1)	(2)
<b>3D Printer</b>	
Technology—Fused Deposition Modeling (FDM) Dual extrusion print head with a unique auto-nozzle lifting system and swappable print cores	1
Build olume—Left Nozzle : 215×215×200mm (8.5×8.5×7.9 inches) Right Nozzle: 215×215×200mm(8.5×8.5×7.9 inches)	
Dual material:197×215×200 mm (7.8×8.5×7.9 inches)	
Filament Diameter—2.85 mm	
Layer Resolution—0.4mm nozzle:20-200 micron	
XYZ accuracy—12.5, 12.5, 2.5, micron.	
Print head travel speed—30-300 mm/s	

(1)	(2)
<p>Build speed—0.40 nozzle:up to 16mm 3/s</p> <p>Build plate—Heated glass build plate</p> <p>Build plate temperature—20-100°C</p> <p>Build plate leveling—Active leveling</p> <p>Supported materials—Nylon, PLA, ABS, CPE, PVA</p> <p>Nozzle diameter—0.4 mm</p> <p>Nozzle temperature—180-280°C</p> <p>Build plate heat up time—&lt;4MIN (20-&gt;60°C)</p> <p>Nozzle heat up time—&lt;2 min</p> <p>Operating sound—50dBA</p> <p>Material recognition—Meterial recognition with NFC Scanner</p> <p>Connectivity—Wi.Fi, LAN, USB Port</p> <p>Monitoring—Live Camera</p>	<p>നമ്പർ ഡി1/2559/2017/GECWYD. 2017 മേയ് 30.</p> <p>വയനാട് ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജിലെ മെക്കാനിക്കൽ എഞ്ചിനീയറിംഗ് വകുപ്പിലെ വിവിധ ലാബുകളിലേക്ക് ആവശ്യമായ എയർ കണ്ടീഷനുകൾ വിതരണം ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.</p> <p>അടങ്കൽ തുക— ` 2,40,900.</p> <p>നിരതദ്രവ്യം— ` 2,410.</p> <p>ദർഘാസ് ഫോറത്തിന്റെ വില:</p> <p>ഒറിജിനൽ— ` 500+5% വാറ്റ് =525.</p> <p>ഡ്യൂപ്ലിക്കേറ്റ്— ` 263.</p> <p>തപാൽ വഴി— ` 560.</p> <p>ദർഘാസ് ഫോറത്തിന്റെ വിൽപനയുടെ അവസാന തീയതിയും സമയവും—28-6-2017 ഒരു മണി.</p> <p>ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—28-6-2017, 2 മണി.</p>
<p><b>Physical Dimensions</b></p> <p>Dimensions—342x380x389 mm(13.5×15.0×15.3 inches)</p> <p>Dimensions (with bowden tube and spool holder)— 342×505×588 mm (13.5×19.9×23.1 inches)</p> <p>Net weight—10.6kg. (374 punces)</p> <p>Shipping weight—15.5kg.(547 ounces)</p> <p>Shipping box dimension—390×400×565 mm (15.5×15.7×22.2 inches)</p>	<p>ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—28-6-2017, 3 മണി.</p> <p>ദർഘാസുകൾ പ്രിൻസിപ്പാൾ, ഗവ. എഞ്ചിനീയറിംഗ് കോളേജ്, വയനാട്, തലപ്പുഴ പി. ഒ., മാനന്തവാടി-670 644 എന്ന വിലാസത്തിൽ അയച്ചുതരേണ്ടതും കവറിനുപുറത്ത് ദർഘാസ് നമ്പരും ഇനത്തിന്റെ പേരും രേഖപ്പെടുത്തേണ്ടതുമാണ്.</p>
<p><b>Power requirements</b></p> <p>Input—100-240v</p> <p>4A, 50-60Hz</p> <p>Output—221W max</p> <p>24VDC, 9.2A</p>	<p>ദർഘാസ് ഫോറങ്ങൾ ആവശ്യമുള്ളവർക്ക് ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജ്, വയനാട് ഓഫീസിൽ നിന്നും നേരിട്ട് ഓഫീസ് വേളയിൽ 28-6-2017-ന് ഒരുമണിവരെ ` 525-ന് ലഭിക്കുന്നതാണ്. തപാലിൽ വേണ്ടവർ ` 560-ന്റെ മണിയോർഡർ സഹിതം പ്രിൻസിപ്പാൾ, ഗവൺമെന്റ് എഞ്ചിനീയറിംഗ് കോളേജ്, വയനാട്, തലപ്പുഴ പി. ഒ., മാനന്തവാടി-670 644 എന്ന വിലാസത്തിൽ അയച്ചു തരേണ്ടതാണ്. ദർഘാസുകൾ ലഭിക്കേണ്ട അവസാന തീയതി 28-6-2017, 2 മണി ആകുന്നു. വൈകിടുന്ന ദർഘാസുകൾ യാതൊരു കാരണവശാലും സ്വീകരിക്കുന്നതല്ല. ദർഘാസ് ഫോറത്തിന്റെ വില യാതൊരു കാരണവശാലും മടക്കിക്കൊടുക്കുന്നതല്ല. ആവശ്യമെങ്കിൽ ദർഘാസ് റദ്ദ് ചെയ്യാനുള്ള അധികാരം പ്രിൻസിപ്പാളിൽ നിക്ഷിപ്തമാണ്. ദർഘാസുകൾ 28-6-2017, 3 മണിക്ക് ഹാജരായിട്ടുള്ളവരുടെ സാന്നിധ്യത്തിൽ തുറന്ന് പരിശോധിക്കുന്നതാണ്. ദർഘാസ് ഫോറത്തിന്റെ വില ഡി. ഡി., ചെക്ക്, പോസ്റ്റൽ ഓർഡർ തുടങ്ങിയ രൂപത്തിൽ സ്വീകരിക്കുന്നതല്ല. ഇനങ്ങളെപ്പറ്റിയുള്ള വിശദവിവരങ്ങൾ ദർഘാസിനോടൊപ്പം ലഭിക്കുന്നതാണ്. ഡ്യൂപ്ലിക്കേറ്റ് ദർഘാസ് ഫോറങ്ങൾ ` 263-ന് ലഭ്യമാണ്. ഒറിജിനൽ ദർഘാസ്</p>
<p><b>Ambient Conditions</b></p> <p>Operating ambient temperature—15-32°C, 10-90% RH non condensing</p> <p>Non operating temperature—0-32°C</p>	<p>പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ 1% നിരതദ്രവ്യം, ` 200 വിലയുള്ള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.</p>
<p><b>Software</b></p> <p>Supplied software—Free print preparation software</p> <p>Supported OS—macos, windows and linex</p> <p>File types—STL, OBJ and 3MF</p> <p>Warranty—One year</p>	

No. D1/2559/2017/GECWYD.

30th May 2017.

Sealed tenders are invited for the supply of Air Conditioning Systems for the use of various Labs (CNC Machine Center, Meteorology and Instrumentation Lab) in Mechanical Engineering Department of Government Engineering College, Wayanad.

Estimate Cost— ` 2,40,900.

EMD— ` 2,410.

The tenders should be superscribed the Tender No. 6/2017-18 due on 28-6-2017 at 2 p.m. and addressed to the Principal, Government Engineering College, Wayanad. Late tenders will not be accepted. The tenders will be opened at 3 p.m. on 28-6-2017 in the presence of such of the tenderers or their authorised representatives who may be present at the time. Intending tenderers may on application to the Principal, Government Engineering College, Wayanad obtain the requisite tender forms on which tenders should be submitted. Application for the tender form should be accompanied by a cash remittance of ` 525 which is the price fixed for a form/set of form and which is not refundable under any circumstances. Those who need the tender form by post should send M. O. ` 560 to the Principal, Government Engineering College, Wayanad. The tender forms are not transferable. Detailed specification of the item will be obtained from the Office along with tender form. Sale of tender forms will be closed at 1 p.m. on 28-6-2017. DD/Cheque/Postage Stamps etc. will not be accepted towards the cost of the tender forms not will forms be sent by VPP. Duplicate tender forms, if required will be issued at ` 263 per copy. As per condition the tenderer should send along with his tender a preliminary agreement executed and signed in Kerala Stamp Paper value of ` 200 and Earnest Money Deposit 1% of the total cost of articles tendered. Tenders without agreement, tender form and Earnest Money Deposit will be rejected.

N.B.—The format of agreement is attached in Page No. 8 of the tender form.

DETAILS OF ITEMS

Sl. No.	Item with Specification	Quantity
(1)	(2)	(3)
1	AC 2 Tones (including 8 meter copper)	2 Nos.
2	AC 2 Tones (including 3 meter copper)	2 Nos.

**Specification:—**

- \* Refrigerant leakage detector (the early warning system should detects refrigerant leakage)
- \* Capacity: 2 Tone 5 star rated including copper 3 meter.
- \* Electro static carbon filter
- \* 100% copper
- \* rust safe guard (equipped with five unique layers).
- \* Smart diagnosis (indicates protection or error code for fast service).
- \* Nexgen dehumidifier.
- \* LED Disply.
- \* Turbo mode (Mx fan speed to provide faster cooling.)
- \* auto restart (AC can automatically restart at the previuos setting temperature preference in its memory chip).
- \* Auto swing (Automatically rotates the air deflactor to uniformly cool the whole room).
- \* Stabilizer (Capacity : 15 Amps, Voltage: 170 to 270V, Warranty 3 years).
- \* Stand.

Government Engineering College,  
Wayanad.

(Sd.)  
Principal.

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ ഡി2/2011/17/ഡി.സി.ഇ.കെ. 2017 ജൂൺ 2.

കണ്ണൂർ എഞ്ചിനീയറിംഗ് കോളേജിലെ ഫാബ് ലാബ് വിഭജനജോലി ചെയ്യാൻ താൽപര്യമുള്ള സ്ഥാപനങ്ങളിൽ നിന്നും മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിക്കുന്നു.

ദർഘാസ് നമ്പർ—D2/2011/17/GCEK.

അടങ്കൽ തുക— ` 1,95,392.

ദർഘാസുകളുടെ വില:

ഒറിജിനൽ— ` 420.

ഡ്യൂപ്ലിക്കേറ്റ് — ` 210.

തപാൽ വഴി— ` 450 ( ` 420 + 30)

ദർഘാസ് ഫോറം വിൽക്കുന്ന അവസാന തീയതിയും സമയവും—10-7-2017, 2 മണി.

ദർഘാസ് സ്വീകരിക്കുന്ന അവസാന തീയതിയും സമയവും—10-7-2017, 3 മണി.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—11-7-2017, 1 മണി.

ദർഘാസ് വില പണമായിട്ടോ മണിയോർഡർ ആയിട്ടോ മാത്രമേ സ്വീകരിക്കുകയുള്ളൂ. ദർഘാസ് നമ്പർ, തീയതി എന്നിവ രേഖപ്പെടുത്തി മുദ്രവച്ച കവറുകൾ പ്രിൻസിപ്പാൾ, എഞ്ചിനീയറിംഗ് കോളേജ്, കണ്ണൂർ എന്ന മേൽവിലാസത്തിൽ അയയ്ക്കേണ്ടതാണ്. താമസിച്ച് ലഭിക്കുന്ന ദർഘാസുകൾ പരിഗണിക്കുന്നതല്ല. ഒറിജിനൽ ദർഘാസ് പ്രമാണത്തോടൊപ്പം ആകെ വിലയുടെ ഒരു ശതമാനം നിരതദ്രവ്യവും ~ 200 വിലയുള്ള കേരള മുദ്രപത്രത്തിൽ പ്രാഥമിക കരാർ പത്രവും ഉണ്ടായിരിക്കേണ്ടതാണ്.

ദർഘാസ് തുറക്കുന്ന തീയതി മുതൽ ആറുമാസം വരെ വില നിരക്കിന് പ്രാബല്യം ഉണ്ടായിരിക്കേണ്ടതാണ്. ദർഘാസ് പ്രമാണം കൈമാറ്റം ചെയ്യാൻ പാടില്ലാത്തതാണ്.

No. D2/2011/2017/GCEK. 2nd June 2017.

Sealed tenders are invited for the supply of the following Items for the following work to Government College of Engineering, Kannur.

Estimate Cost—` 1,95,392.

EMD—1%.

The tender should be superscribed No. D2/2011/17/GCEK, and addressed to the Principal, Govt. College of Engineering, P.O. Parassinikkadavu, Kannur-670 563. Last date of receipt of tender is on 10-7-2017 at 3 p.m. and the tender will be opened at 11 a.m. on 11-7-2017 in the presence of such of the tenderer or their authorized representatives who may be present at the time. Late tenders will not be accepted.

Intending Tenderers may on application to the Principal, Govt. College of Engineering, P. O. Parassinikkadavu, Kannur-670 563 obtain the requisite tender forms on which tenders should be submitted. Application for the tender forms should be accompanied by a Cash remittance of ` 420 which is the price fixed for a form/set of forms and which is not refundable under any circumstances. The tender forms are not transferable. Sale of tender forms will be closed at 2 p.m. on 10-7-2017. Cheques, Postage Stamps, DD, IPO etc. will not be accepted towards the cost of forms, not will the forms be sent as per V.P.P. Duplicate forms, if required will be issued at ` 210 per copy.

Those who want tender form by post should sent an additional amount of ` 30 towards the postal charge.

Sale of tender forms will begin only after publication of notification in the Dailies.

**Glass Partitioning for Fab Lab of ECE Department (Including material and work)**

Sl. No.	Work with area specification
1	PVC partition with 7.5m width and 3m height
2	Novo pan plain glass partition with one door 7.5m length and 3.5m height
3	Novo pan plain glass partition with one door 4.77m length and 3.5m height
4	Novo pan plain glass partition without door 0.6m length and 3.5m height
5	Novo pan sun glass partition with one door 1.83m length and 3.5m height
6	Novo pan sun glass partition without door 2.14m length and 3.5m height

The complete work has treated as single work, separately quoting with individual work will not be considered for tender tabulation. The total lowest will be taken for tender tabulation.

Government College of Engineering , (Sd.)  
Principal.  
Kannur.

**Water Transport Department**

ലഘു ദർഘാസ് പരസ്യം

നമ്പർ സി1-6240/2017. 2017 ജൂൺ 1.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ്, ആലപ്പുഴയിലേക്ക് താഴെ പറയുന്ന സാധനങ്ങൾ സപ്ലൈ ചെയ്യുന്നതിന് മുദ്രവച്ച ദർഘാസുകൾ ക്ഷണിച്ചുകൊള്ളുന്നു.

ദർഘാസ് നമ്പർ—29/സി1/2017-18.

സപ്ലൈ ചെയ്യേണ്ട വസ്തു—ALM എൻജിൻ സ്പെയർ പാർട്ട്സ്

അടങ്കൽ തുക—` 3,67,000.

നിരതദ്രവ്യം—` 3,670.

ദർഘാസ് ഫോറത്തിന്റെ വില—` 735 (Including Tax)

ദർഘാസ് ഫോറം വിൽപ്പനയുടെ അവസാന തീയതിയും സമയവും—30-6-2017, 1 മണിവരെ.

ദർഘാസ് ലഭിക്കേണ്ട അവസാന തീയതിയും സമയവും—30-6-2017, 3 മണിവരെ.

ദർഘാസ് തുറക്കുന്ന തീയതിയും സമയവും—30-6-2017, 3.15 മണി.

ദർഘാസ് സംബന്ധിച്ച് കൂടുതൽ വിവരങ്ങൾ എല്ലാ പ്രവർത്തി ദിവസങ്ങളിലും വൈകുന്നേരം 5 മണിവരെ ഈ ഓഫീസിൽ ലഭ്യമാണ്. മുദ്രിതമല്ലാത്തതും താമസിച്ച് ലഭിക്കുന്നവയുമായ ദർഘാസുകൾ നിരസിക്കുന്നതാണ്. ടെലഫോൺ നമ്പർ: 0477-2252015.

സംസ്ഥാന ജലഗതാഗത വകുപ്പ് ഡയറക്ടറേറ്റ്, (ഒപ്പ്)  
ഡയറക്ടർ.  
ആലപ്പുഴ.